

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 633 OF 2024

IN THE MATTER OF:-

NEWS ITEM TITLED "THE CURIOUS CASE OF DELHI'S DISAPPEARING WATER BODIES" APPEARING IN THE HINDU DATED 25.04.2024

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RESPONDENT:
THROUGH


Ms. Jyoti Mendiratta
(Counsel for the Respondent)
H-34, (Lower Ground Floor),
Jangpura Extension
New Delhi-110014

Dated: 09.03.2026
NEW DELHI

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 633 OF 2024

IN THE MATTER OF:-

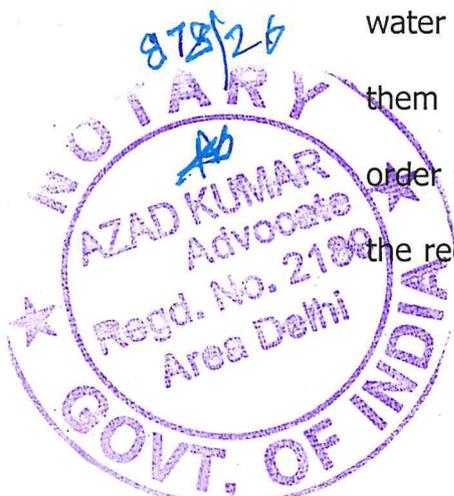
NEWS ITEM TITLED "THE CURIOUS CASE OF DELHI'S DISAPPEARING WATER BODIES" APPEARING IN THE HINDU DATED 25.04.2024

STATUS REPORT ON BEHALF OF RESPONDENT NO. 1 IN COMPLIANCE WITH ORDER DATED 15.12.2025 PASSED IN THE CAPTIONED ORIGINAL APPLICATION.

MOST RESPECTFULLY SHOWETH:-

The present status report is being filed on behalf of Respondent No.1 through the Wetland Authority of Delhi in compliance of the order dated 15.12.2025 passed by this Hon'ble Tribunal.

1. That Hon'ble Tribunal, vide order dated 15.12.2025, directed all land-owning agencies to furnish detailed information regarding water bodies under their jurisdiction, including details relating to demarcation, encroachments, land status, water quality, sewage discharge and action plans for protection and restoration.
2. That in compliance with the aforesaid directions, the Wetland Authority of Delhi prepared a Google Spreadsheet and circulated the same to all water body owning agencies vide letter dated 09.01.2026, requesting them to comply with the directions contained in the Hon'ble NGT's order dated 15.12.2025 within the stipulated timeframe and to submit the requisite data pertaining to all ponds under their jurisdiction in the

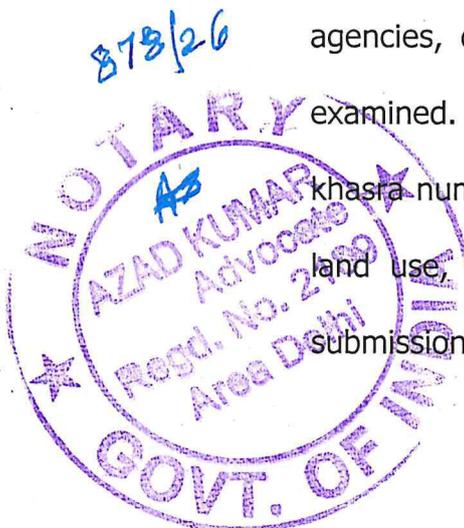


said Google Spreadsheet. Copy of the letter dated 09.01.2026 is annexed herewith and marked as **ANNEXURE-A**.

3. That Wetland Authority of Delhi, vide letter dated 06.03.2026, requested Divisional Commissioner to comply with the directions of the Hon'ble NGT's order dated 15.12.2025 and issue necessary directions to the concerned officers of the Revenue Department to furnish the requisite data in the Google Spreadsheet. Copy of the letter dated 06.03.2026 is annexed herewith and marked as **ANNEXURE-B**.

4. That data from Delhi Development Authority (DDA), Municipal Corporation of Delhi (MCD), Delhi Jal Board (DJB), Archaeological Survey of India (ASI), Delhi Archaeological Department, Delhi Wakf Board, Delhi State Industrial and Infrastructure Development Corporation Ltd. (DSIIDC), Indian Institute of Technology (IIT), Jawahar Lal Nehru University (JNU) and Indira Gandhi Sports Complex (IGSC) has been updated in the Google Spreadsheet shared by Wetland Authority of Delhi. No data has been provided by CPWD, PWD, DUSIB and NTPC. Copy of Google Spreadsheet is annexed herewith and marked as **ANNEXURE-C**.

5. That based on the information provided by water body owning agencies, details of water bodies under their jurisdiction have been examined. The information includes details such as district location, khasra numbers, total area, demarcation status, encroachment details, land use, water quality status and other relevant parameters. The submissions by water body owning agencies is as follows:-

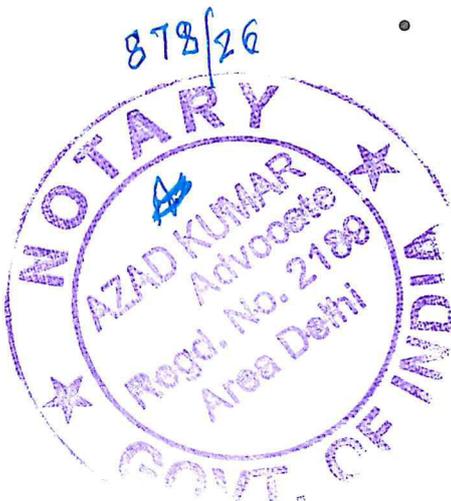


a) Demarcation Status

- Demarcation has been completed in respect of approximate 124 water bodies by DDA.
- Demarcation not completed in respect of 292 water bodies by DDA.
- Demarcation is awaited from Land Management Department of DDA in respect of 1 water body by DDA.
- In some cases, verification of TSS is pending, due to which demarcation is yet to be undertaken by DDA.
- Demarcation has been completed in respect of 16 water bodies by Revenue Department.
- Demarcation has been completed in respect of 16 water bodies by MCD.
- Demarcation has been completed in respect of 6 water bodies by DSIIDC.
- No data has been provided by ASI, Delhi Wakf Board, Forest Department, DJB, CPWD, DUSIB, PWD, NTPC and JNU with respect to demarcation.
- Demarcation has been completed by Delhi Archaeological Department.
- Demarcation not completed by Delhi Wakf Board.

b) Encroachment Status

- It has been reported by DDA that several water bodies are either fully or partially encroached and the land has been utilized for various developmental activities. In some cases, the joint inspection reports indicate that the sites are completely built-up and the revival of the water bodies is not feasible due



to existing development. Further, in a few instances the water bodies could not be traced due to the absence of geo-coordinates or lack of identifiable physical features at the site. Thus, the encroachment status indicates that a significant portion of the identified water body land has already been utilized for public infrastructure, housing and other urban development activities.

- As per Revenue Department 3 water bodies are fully encroached.
- As per ASI, 2 water bodies are encroached and dried up.
- No encroachment has been reported by MCD, Delhi Wakf Board, DSIIDC and IGSC.
- No data has been provided by DJB, CPWD, DUSIB, JNU, PWD and NTPC.

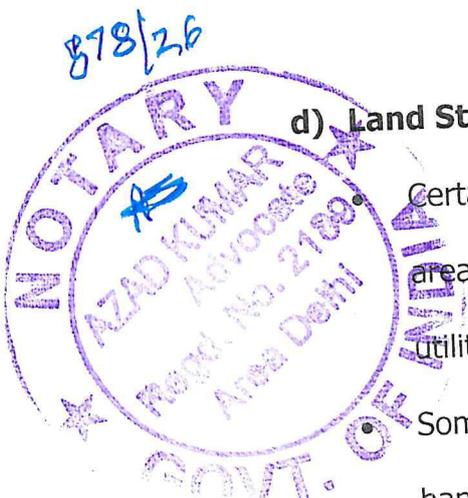
c) Water Quality Status

- Water quality assessment is not available for several locations, and may require testing and monitoring by the concerned land owning agencies.
- Water quality status has been submitted by Delhi Archaeological Department, GNCTD.

d) Land Status and Present Land Use

• Certain sites are reported as vacant water bodies or open areas, while others are adjacent to developed areas or public utilities.

• Some entries indicate that the land is under verification or not handed over to DDA.



6. That the information submitted by the water body owning agencies regarding water bodies under their jurisdiction has been reviewed. While substantial information has been provided, certain fields require further verification and updation, particularly with regard to demarcation status, encroachment removal, water quality monitoring and restoration measures.
7. That all water body owning agencies should continue to take necessary steps for protection, conservation, revival and removal of encroachments from water bodies, in compliance with the directions of the Hon'ble Tribunal.
8. It is humbly submitted that the Respondents have the highest respect and regard for the orders and majesty of this Hon'ble Court. The present status report along with its annexures is being placed before this Hon'ble Court for its consideration.



(ShyamSundarKandpal
Member Secretary,
Wetland Authority of Delhi

Member Secretary
(Wetland Authority)
Department of Environment
(Wetland Authority)
Govt. of NCT of Delhi
Secretariat
6th Level
J.P. Estate, New Delhi-02

ATTESTED

BY NOTARY PUBLIC
NEW DELHI (INDIA)
AZAD KUMAR-Adv.

09 MAR 2020

CABIN No.-33
ITO Lane, Azad Bhawan Road,
New Delhi-110002

OFFICE OF THE WETLAND AUTHORITY
 DEPARTMENT OF ENVIRONMENT
 GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI
 "C" Wing, 6th Level, Delhi Secretariat Building, I P Estate, New Delhi 110002
 Tele-Fax: 011-23392736 E-mail ceodpgsenv.delhi@nic.in

F1(30)/WA/WB/OA-633/2024/2024-25 / 4043 - 4066.

Date: 09/1/2026.

To,

1. Vice Chairman, DDA, 1st floor, 'B' Block, Vikas Sadan, INA, New Delhi – 110023
2. Divisional Commissioner-cum-Secretary (Revenue), Revenue Deptt., GNCTD, 5, Sham Nath Marg, Delhi -110054
3. All District Magistrates, Govt. of NCT of Delhi
4. Commissioner, MCD, 9th Floor, Dr. SPM Civic Centre, Minto Road, Delhi- 02
5. CEO, Delhi Jal Board, Varunalaya, Phase-II, Jhandewalan, Karol Bagh, N. Delhi-05
6. Principal Chief Conservator of Forests, Deptt. of Forests and Wildlife, GNCTD, Vikas Bhawan, New Delhi-110002.
7. Vice Chancellor, Jawaharlal Nehru University, New Delhi – 110067
8. Director & Officiating Chairman, IIT, Hauz Khas, New Delhi – 110016
9. C.E.O, Delhi Wakf Board, GNCTD, Vikas Bhawan-II, A-Wing, 7th Floor, Upper Bela Road, Delhi- 54
10. Director General, CPWD, A-Wing, Room No.- 111, Nirman Bhawan, New Delhi-11
11. Engineer in Chief, PWD, 12th Floor, MSO Building, I.P. Marg, New Delhi – 110002
12. MD, DSIIDC, N-Block, Bombay Life Building, Connaught Circus, New Delhi-01
13. CMD, NTPC Limited, NTPC Bhawan, SCOPE Complex, Institutional Area, Lodhi Road, New Delhi - 110003
14. CEO, DUSIB, Punarwas Bhawan, I.P. Estate, New Delhi-110002
15. HOO, Deptt. of Archaeology, GNCTD, Department of Archaeology, Vikas Bhawan - II, 'B' Wing, IInd Floor, Civil Line, Delhi – 110054
16. Asstt. Archaeologist/Nodal Officer (Water Bodies) ASI, Office of Superintending Archaeologist Archaeological Survey of India Delhi Circle , 3rd Floor , Block - D, Puratatava Bhawan, GPO Complex, INA , New Delhi
17. The Administrator, Indira Gandhi Sports Complex (IGSC), Sports Authority of India, Indira Gandhi Indoor Stadium, Indraprastha Estate, New Delhi - 110002
18. Chief Engineer-I&FC (Zone-1), LM Bu nd Office Complex, Shastri Nagar, Delhi -31

Sub: Original Application No. 633/2024 titled as "News Item titled "The curious case of Delhi's disappearing water bodies" appearing in The Hindu dated 25.04.2024.

Sir,

Reference order dated 15.12.2025 (attached) passed by the Hon'ble National Green Tribunal (NGT) in Original Application No. 633/2025 titled as "News Item titled "The curious case of Delhi's disappearing water bodies", wherein specific directions have been issued to the concerned authorities, including all Land Owning Agencies, to furnish requisite data as directed by the Hon'ble Tribunal.

In particular, attention is invited to Point Nos. 3, 4 and 5 of the said Order, wherein the Hon'ble Tribunal has directed submission of relevant data for effective adjudication and monitoring of compliance. Attention of the Hon'ble Tribunal has been drawn to Section 15 of the Environment (Protection) Act, 1986, which provides for levy of penalty for contravention of the provisions of the Act, Rules, Orders, or Directions issued thereunder.

The Wetlands (Conservation and Management) Rules, 2017 (attached) have been notified under the provisions of the Environment (Protection) Act, 1986. Rule 4 thereof provides for restrictions on activities in wetlands. The Hon'ble Tribunal has further observed that if Rule-4 of the Wetlands (Conservation and Management) Rules, 2017 is violated, appropriate action is required to be taken against the persons/authority/agency responsible, in accordance with law.

In view of the above, all land owning agencies are hereby requested to furnish complete, accurate, and authenticated data strictly in compliance with Point Nos. 3, 4 and 5 of the Hon'ble Tribunal's Order dated 15.12.2025 in OA No. 633/2025, within the stipulated time frame.

The requisite data may please be provided in the Google spreadsheet prepared by the Wetland Authority of Delhi, as per the directions of the Hon'ble Tribunal, for onward submission to the Hon'ble Tribunal by **15.02.2026**.

The requisite data may please be furnished in the Google Spreadsheet (https://docs.google.com/spreadsheets/d/1_0oDak_ykt4Shq85flt0IN57-8gw-bGw7mpWcfAnw0/edit?usp=sharing) prepared by the Wetland Authority of Delhi, in accordance with the directions of the Hon'ble Tribunal, for onward submission to the Hon'ble Tribunal.

This may be treated as urgent and time-bound.

Encls: As above

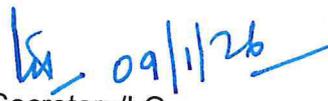

Member Secretary/LO
Wetland Authority of Delhi

F1(30)/WA/WB/OA-633/2024/2024-25 | 4043-66.

Date: 09/1/2026.

Copy to:-

1. All Nodal Officers (Water Bodies), DDA, All BDOs, MCD, DJB, PWD, CPWD, ASI, Delhi Arch. Deptt., DUSIB, DSIIDC, NTPC
2. DCF, South Forest Division, Near Karni Singh Shooting Range, Tuglaqabad, Delhi-66
3. DCF, West Forest Division, Mandir Marg, Delhi- 60
4. DCF, North Forest Division, Kamla Nehru Ridge, Delhi-07
5. DCF, Central Forest Division, Kamla Nehru Ridge, Delhi-07
6. PS to Pr. Secretary (E & F), GNCTD


Member Secretary/LO
Wetland Authority of Delhi

MOST URGENT
HON'BLE NGT MATTER
TIME BOUND

REMINDER- 1

OFFICE OF THE WETLAND AUTHORITY
DEPARTMENT OF ENVIRONMENT
GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI
"C" Wing, 6th Level, Delhi Secretariat Building, I P Estate, New Delhi 110002
Tele-Fax: 011-23392736 E-mail ceodpgsenv.delhi@nic.in

F1(30)/WA/WB/OA-633/2024/2024-25) 4511-13.

Date: 06/3/2026.

To,

Divisional Commissioner
Revenue Department,
Govt. of NCT of Delhi
5, Sham Nath Marg,
Delhi-110054

Sub: Original Application No. 633/2024 titled as "News Item titled "The curious case of Delhi's disappearing water bodies" appearing in The Hindu dated 25.04.2024 - Submission of requisite data regarding water bodies in compliance of Hon'ble NGT order dated 15.12.2025.

Sir,

Kindly refer to the order dated 15.12.2025 passed by the Hon'ble National Green Tribunal (NGT) in Original Application No. 633/2025 titled as "News Item titled "The curious case of Delhi's disappearing water bodies", concerning protection and conservation of water bodies in Delhi, wherein directions have been issued to the concerned authorities to furnish requisite information regarding water bodies.

In compliance with the aforesaid directions, Wetland Authority of Delhi had requested all water body owning agencies, including the Revenue Department, to submit the required data in the Google Spreadsheet shared by the Authority (*Letter dated 09.01.2026 attached*).

However, it has been observed that the Revenue Department has not yet submitted the requisite data in the said Google Spreadsheet.

In view of the above, it is requested that necessary directions may kindly be issued to the concerned officers of the Revenue Department to furnish the requisite data at the earliest, so that the same may be compiled and submitted before the Hon'ble NGT.

This may be treated as **MOST URGENT**

Encls: As above



(Shyam Sundar Kandpal)
Member Secretary
Wetland Authority of Delhi

Copy to:-

1. OSD to Chief Secretary, GNCTD
2. PS to Secretary (E & F), GNCTD



(Shyam Sundar Kandpal)
Member Secretary
Wetland Authority of Delhi

Sl. Nos.	Wetland Name	District	Khasra No(s)	Total Area (Ha)	Land owning agency	Area jurisdiction	Demarcation Completed (Yes/No)	Encroachment Details				Area Dried Up (if any)	Action Plan		Present Status of Water Quality	Compliance with SC Order dated 05.03.2019 (Yes/No & Remarks)	Details of Drains Discharging Untreated Sewage	Details of STP Treated Water Discharge	Land Allotment Status			Present Land Use Status	Can it be developed as a Tourist spot, if yes, action taken so far	Name & Designation of Nodal Officer	Contact Details of Nodal Officer	Any Other Relevant Information
								Area Free from Encroachment (if any)	Area Encroached Upon (if any)	Number of Encroachers (if any)	Details of Encroachers (if any)		Action Plan for Protection of Water Body						Whether Land Allotted to any individual, authority or third party and power (Yes/No)	Details of Allotment (if any)	Statutory Power under which Allotment made					
Action Points	Completed	Pending	Timeline	Remarks																						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27
		Geo-coordinates (Latitude & Longitude)						Encroachment Details					Action Plan						Land Allotment Status							
								Area Free from Encroachment (if any)	Area Encroached Upon (if any)	Number of Encroachers (if any)	Details of Encroachers (if any)	Area Dried Up (if any)	Action Plan for Protection of Water Body		Present Status of Water Quality	Compliance with SC Order dated 05.03.2019 (Yes/No & Remarks)	Details of Drains Discharging Untreated Sewage	Details of STP Treated Water Discharge	Whether Land Allotted to any individual, authority or third party and power (Yes/No)	Details of Allotment (if any)	Statutory Power under which Allotment made	Present Land Use Status	Can it be developed as a Tourist spot, if yes, action taken so far	Name & Designation of Nodal Officer	Contact Details of Nodal Officer	Any Other Relevant Information
1	Chilla saroda khaddar	28° 35' 31.488" N 77° 17' 53.103" E	East			DDA	EMD-6								N/A	N/A	N/A	--	--	--	Land planned and developed as Distt. Centre Mayur Place. <input type="checkbox"/> <input type="checkbox"/>	N/A	--	--	--	
2	Chilla saroda Banger	28° 35' 34.176" N 77° 17' 58.543" E	East			DDA	EMD-6								N/A	N/A	N/A	--	--	--	Land planned and developed as Distt. Centre Mayur Place. <input type="checkbox"/> <input type="checkbox"/>	N/A	--	--	--	
3	Dallu pura (4) (1) DVB-BDO (2) DP-BDO	28° 36' 12.200" N 77° 19' 22.084" E	East	15900 sq. mtr. (a)to(d) Khasra no. 171 to 175 min	1.59	DDA	EMD-5								N/A	N/A	N/A	--	--	--	As per joint inspection report the land is completely developed area as Facility Centre No -26, which is being utilised as College, petrol pump, Fire station & Police station.	N/A	--	--	--	
4	Dallu pura (4) (1) DVB-BDO (2) DP-BDO	28° 36' 12.0" N 77° 19' 22.9" E	East	(b) Khasra no. 171 to 175 min		DDA	EMD-5								N/A	N/A	N/A	--	--	--	As per joint inspection report the land is completely developed area as Facility Centre No -26, which is being utilised as College, petrol pump, Fire station & Police station.	N/A	--	--	--	
5	Dallu pura (4) (1) DVB-BDO (2) DP-BDO	28° 36' 12.0" N 77° 19' 22.9" E	East	(c) Khasra no. 171 to 175 min		DDA	EMD-5								N/A	N/A	N/A	--	--	--	As per joint inspection report the land is completely developed area as Facility Centre No -26, which is being utilised as College, petrol pump, Fire station & Police station.	N/A	--	--	--	

6	Dallu pura (4) (1) DVB-BDO (2) DP-BDO	28° 36' 12.00" N 77° 19' 22.9" E	East	(d) Khasra no. 171 to 175 min		DDA	EMD-5		As per joint inspection report the land is completely developed area as Facility Centre No -26, which is being utilised as College, petrol pump, Fire station & Police station.	--	--	--	--	N/A	N/A	N/A	--	--	--	As per joint inspection report the land is completely developed area as Facility Centre No - 26, which is being utilised as College, petrol pump, Fire station & Police station.	N/A	--	--	--
7	Gharoli	28° 36' 56.035" N 77° 19' 44.779" E	East	947/672 [(a) to (d) 13380 sq. mtrs. (e) to (g) 1002 sq. mtrs.=14382 Sq. mts.]	1.4382	DDA	EMD-5		As per joint inspection report the land on this location is under heavy built up area being utilised as MCD community hall, road and unauthorised colony	--	--	--	--	N/A	N/A	N/A	--	--	--	As per joint inspection report the land on this location is under heavy built up area.	N/A	--	--	--
8	Gharonda neemka khadar	28°36'17.86"N 77°17'22.12"E	East			DDA	EMD-6		Built-up Metro Station Mayur Vihar Ph-I & Society Road.	--	--	--	--	N/A	N/A	N/A	--	--	--	Built-up Metro Station Mayur Vihar Ph-I & Society Road.	N/A	--	--	--
9	Gharonda neemka nangar		East			DDA	EMD-6		Can not be traced out without Geo-coordinate.	--	--	--	--	N/A	N/A	N/A	--	--	--	Can not be traced out without Geo-coordinate.	N/A	--	--	--
10	Gharoda neemka bhangar	28° 36' 48.809" N 77° 17' 19.061" E	East	(a) 64(2-5)	0.33	DDA	EMD-6		Water body is not revival as area utilized for keral Ayurved panchkarma & physiotherapy hospital.	--	--	--	--	N/A	N/A	N/A	--	--	--	"Water body is not revival as area utilized for keral Ayurved panchkarma & physiotherapy hospital." □	N/A	--	--	--
11	Ghonda neemka F/89	North East				DDA																		Can not be traced out without Geo-coordinate & Khasra Nos
12	Ghazipur F/74(4) (1) Bus Stand (2) Ench villagers (3) Alloted to Delhi agricultute marketing board (1 to 3 allotted by BDO)	28° 38' 10.464" N 77° 19' 14.430" E	East	(b) 15000 sq. mtrs. K No. 487	1.5	DDA	EMD-2		This is Gram Sabha Land which is partly used in Sabji Mandi IFC Ghazipur Pkt. A and remaining is part of Road and village Ghazipur. Hence not feasible to build water bodies.	--	--	--	--	N/A	N/A	N/A	--	--	--	This is Gram Sabha Land which is partly used in Sabji Mandi IFC Ghazipur Pkt. A and remaining is part of Road and village Ghazipur. Hence not feasible to build water bodies.	N/A	--	--	--
13	Ghazipur F/74(4)	28° 37' 58.990" N 77° 19' 20.325" E	East	(a) 6620 sq. mtrs. Kno. 519 (DDA list)	0.662	DDA	EMD-2		"Utilized in Flower Market, Ghazipur and built up at site. Hence not feasible to build water bodies."	--	--	--	--	N/A	N/A	N/A	--	--	--	Utilized in Flower Market, Ghazipur and built up at site. Hence not feasible to build water bodies.	N/A	--	--	--
14	Ghazipur F/74(4)	77°19'19.78"E 28°37'59.33"N	East	(c) 6200 sq. mtrs.	0.62	DDA	EMD-2		"Utilized in Housing Scheme and built up at site. Hence not feasible to build water bodies."	--	--	--	--	N/A	N/A	N/A	--	--	--	"Utilized in Housing Scheme and built up at site. Hence not feasible to build water bodies."	N/A	--	--	--
15	Ghazipur F/74(4)	28° 37' 45.856" N 77° 18' 19.544" E	East	(e)207(2-15)	0.2876	DDA	EMD-2		Water body is not feasible as land utilized for Gazipur Dairy Farm.	--	--	--	--	N/A	N/A	N/A	--	--	--	Water body is not feasible as land utilized for Gazipur Dairy Farm.	N/A	--	--	--
16	Ghazipur F/74(4)	28° 37' 35.890" N 77° 19' 26.703" E	East	(f)579 (4-10)	0.548	DDA	EMD-2		"Utilized in Housing Scheme and built up at site. Hence not feasible to build water bodies."	--	--	--	--	N/A	N/A	N/A	--	--	--	"Utilized in Housing Scheme and built up at site. Hence not feasible to build water bodies."	N/A	--	--	--

17	Hasanpur F/74	28° 38' 7.037" N 77° 18' 27.825" E	East	116(1-1)		DDA	EMD-2												"the geo Coordinates falls in DTC Bus Depot Hasanpur. (As the Khasra no. is not available the LM deptt. can not provide the requisite information)"	N/A	--		
18	Khichripur F/74	28° 37' 20.977" N 77° 18' 55.001" E	East	(a) Kh. No 360 (1875 sq. mtrs.)	0.1875	DDA	EMD-6												Water body is not revival as land utilized for Kendriya Vidyalya Khichripur.	N/A	--		
19	Khichripur F/74	28° 37' 26.644" N 77° 18' 45.900" E	East	(b) 1500 sq. mtrs KNo. 587/702 & 587/316 (55 acres Samriti Van)	0.15	DDA	EMD-6												Water body is not feasible as land is built-up & part of unauthorised colony East Vinod Nagar.				
20	Khichripur F/74	28° 36' 54.458" N 77° 18' 21.011" E	East	(c)1000 sq. mtrs.	0.1	DDA		This water body is part of Sanjay lake & pertains to Horticulture division.															
21	Khureji Khas F/74	28° 42' 43.035" N 77° 15' 9.504" E	North East	(a)5/10 (1-18)	0.157	DDA	EMD-5												Heavy builtup at site	N/A	--		
22	Khureji Khas F/74	28° 42' 36.486" N 77° 15' 7.236" E	North East	(b) 25/31 (2-0)	0.267	DDA	EMD-5												Heavy builtup at site	N/A	--		
23	Khureji Khas F/74	28° 42' 35.650" N 77° 15' 5.249" E	North East	(c)26/29(4-2)	0.561	DDA	EMD-5												Heavy builtup at site	N/A	--		
24	Kotla F/89	28° 36' 34.617" N 77° 17' 39.332" E		63 (2-0)	0.267	DDA	EMD-6												Water body is not revival as the land used for DDA flats Mayur Vihar, Ph.-I & partly for Shashi Garden unauthorized regularized colony.	N/A	--		
25	Mandawali Fazilpur	28° 38' 23.104" N 77° 18' 7.761" E	East	(b)116(1-1)	0.147	DDA	EMD-2												"Partly used by Railway departt. and in remaining land mandir constructed hence not feasible to build water bodies."	N/A	--		
26	Mandawali Fazilpur	28° 38' 26.326" N 77° 17' 59.741" E	East	(c)123min(16-7)	2.234	DDA	EMD-2												Utilized in Preet Vihar Housing Scheme and built up at site. Hence not feasible to build water bodies.	N/A	--		

27	Mandawali Fazilpur	28° 37' 44.710" N 77° 17' 35.703" E	East	(d)651(1-4)	0.187	DDA	EMD-2		"The land is developed as Barat Ghar by EDMC."	--	--	--	--	N/A	N/A	N/A	--	--	--	developed as Barat Ghar	N/A	--	--	--
28	Samaspur Jahagir		East	-	-	DDA																		Kh.No. & Geo-Coordinate not available. Hence, can not be traced out.
29	Shakarapur baramad	28° 37' 16.753" N 77° 16' 42.562" E	East			DDA	EMD-2		pertains to Railway	--	--	--	--	N/A	N/A	N/A	--	--	--	pertains to Railway	N/A	--	--	pertains to Railway
30	Shakarapur Khas F/7	28° 37' 49.673" N 77° 16' 30.656" E	East	(a) Kh. No. - 20(1-7)	0.227	DDA	EMD-2		Heavy built up in Lalita Park.	--	--	--	--	N/A	N/A	N/A	--	--	--	Heavy built up in Lalita Park.	N/A	--	--	--
31	Shakarapur Khas F/7	28° 37' 50.040" N 77° 16' 49.274" E	East	(b) Kh. No. 146 min (8-13)	1.087	DDA	EMD-2		"Water body not exist, the area covered under heavy built -up structure (Information regarding aquisition provided by LM department telephonically)"	--	--	--	--	N/A	N/A	N/A	--	--	--	"Water body not exist, the area covered under heavy built -up structure (Information regarding aquisition provided by LM department telephonically)"	N/A	--	--	--
32	Shakarapur Khas F/7	28° 37' 49.907" N 77° 16' 51.834" E	East	(c) Kh. No. 155 (1-04),	0.187	DDA	EMD-2		"Built-up by houses & local shops (Revised) (Information regarding aquisition provided by LM department telephonically)"	--	--	--	--	N/A	N/A	N/A	--	--	--	"Built-up by houses & local shops (Revised) (Information regarding aquisition provided by LM department telephonically)"	N/A	--	--	--
33	Shakarapur Khas F/7	28° 37' 52.439" N 77° 16' 56.246" E	East	(d) Kh. No. 159 (0-15)	0.0019	DDA	EMD-2		"Water body not exist, the area covered under heavy built - up structure (Information regarding aquisition provided by LM department telephonically)"	--	--	--	--	N/A	N/A	N/A	--	--	--	Water body not exist, the area covered under heavy built - up structure (Information regarding aquisition provided by LM department telephonically)"	N/A	--	--	--
34	Shakarapur Khas F/7	28° 37' 45.014" N 77° 16' 48.146" E	East	(e) Kh. No. 173 (0-12),	0.0015	DDA	EMD-2		"Water body not exist, the area covered under heavy built - up structure (Information regarding aquisition provided by LM department telephonically)"	--	--	--	--	N/A	N/A	N/A	--	--	--	"Water body not exist, the area covered under heavy built - up structure (Information regarding aquisition provided by LM department telephonically)"	N/A	--	--	--
35	Shakarapur Khas F/7	28° 37' 39.180" N 77° 16' 43.149" E	East	(f) Kh. No. 184 (0-15)	0.0019	DDA	EMD-2		Water body not exist, the area covered under heavy built - up structure (Information regarding aquisition provided by LM department telephonically)"	--	--	--	--	N/A	N/A	N/A	--	--	--	Water body not exist, the area covered under heavy built - up structure (Information regarding aquisition provided by LM department telephonically)"	N/A	--	--	--
36	NH-24 I.P. Extension	28° 37' 26.779" N 77° 17'	East	(a) 20000 sq. mtrs. Khasra no. 513	2	DDA			"No information available as the same Pertains to Horticulture department."	--	--	--	--	N/A	N/A	N/A	--	--	--	No information available as the same Pertains to	N/A	--	--	--

49	Gokulpur	28° 42' 13.625" N 77° 17' 48.656" E	North East	(c) 657 (0-12)	0.0015	DDA	--	The joint inspection was carried out with the staff of LM Branch of DDA as reported by LM Branch that this water body in encroached with heavy built up.	--	--	--	--	N/A	N/A	N/A	--	--	--	The joint inspection was carried out with the staff of LM Branch of DDA as reported by LM Branch that this water body in encroached with heavy built up.	N/A	--	--	--
50	Ghonda F/74		North East			DDA	--	--	--	--	--	--	N/A	N/A	N/A	--	--	--	--	N/A	--	--	Can not be traced out without Geo-coordinate & Khasra Nos
51	Jeevenpur @ Johripur	28° 43' 10.249" N 77° 17' 0.909" E	North East	(a)6/16/2 (1-5)	0.153	DDA	--	The joint inspection was carried out with the staff of LM Branch of DDA as reported by LM Branch that Shamshan Ghat exist on this land.	--	--	--	--	N/A	N/A	N/A	--	--	--	The joint inspection was carried out with the staff of LM Branch of DDA as reported by LM Branch that Shamshan Ghat exist on this land.	N/A	--	--	--
52	Jeevenpur @ Johripur	28° 43' 10.199" N 77° 16' 59.580" E	North East	(b) 6//17/1 (2-16)	0.288	DDA	--	The joint inspection was carried out with the staff of LM Branch of DDA as reported by LM Branch that Shamshan Ghat exist on this land.	--	--	--	--	N/A	N/A	N/A	--	--	--	The joint inspection was carried out with the staff of LM Branch of DDA as reported by LM Branch that Shamshan Ghat exist on this land.	N/A	--	--	--
53	Kaithwara F/66		North East			DDA	--	--	--	--	--	--	N/A	N/A	N/A	--	--	--	--	N/A	--	--	Can not be traced out without Geo-coordinate & Khasra Nos
54	Karawal nagar	28° 43' 38.939" N 77° 16' 3.321" E	North East	(a) 96(2-10)	0.28	DDA	--	As per joint inspection report the land on this location is under heavy built up area.	--	--	--	--	--	--	--	--	--	--	--	--	--	N/A	N/A
55	Karawal nagar	28° 43' 37.622" N 77° 16' 9.343" E	North East	(b) 173(4-16)	0.55	DDA	--	the Joint inspection was carried out with the staff of LM Branch of DDA as reported by LM Branch that the DTC Bus Terminal of Karawal Nager exists on this land.	--	--	--	--	N/A	N/A	N/A	--	--	--	the Joint inspection was carried out with the staff of LM Branch of DDA as reported by LM Branch that the DTC Bus Terminal of Karawal Nager exists on this land.	N/A	--	--	--
56	Khajuri khas		North East			DDA	--	--	--	--	--	--	N/A	N/A	N/A	--	--	--	--	N/A	--	--	Can not be traced out without Geo-coordinate & Khasra Nos
57	Khanpur dhani		North East			DDA	--	--	--	--	--	--	N/A	N/A	N/A	--	--	--	--	N/A	--	--	Can not be traced out without Geo-coordinate & Khasra Nos
58	Mirpur turk	28° 42' 36.868" N 77° 15' 45.338" E	North East			DDA	--	As report by the LM/NEZ/DDA the land of this location is not acquired for DDA and location of this co-ordinate is heavily built up.	--	--	--	--	N/A	N/A	N/A	--	--	--	As report by the LM/NEZ/DDA the land of this location is not acquired for DDA and location of this co-ordinate is heavily built up.	N/A	--	--	--
59	Mustafabad	28° 42' 36.595" N 77° 16' 19.263" E	North East	(a) 368/1 (28-2)	3.77	DDA	--	The Joint inspection was carried out with the staff of LM Branch of DDA as reported by LM Branch that a Kabristan/Grave yard and Masjid exists on this land.	--	--	--	--	N/A	N/A	N/A	--	--	--	The Joint inspection was carried out with the staff of LM Branch of DDA as reported by LM Branch that a Kabristan/Grave yard and Masjid exists on this land.	N/A	--	--	--

60	Sabahpur Shahdara	28° 45' 2.978" N 77° 15' 25.756" E	North East	(a)486 (5-2)	0.69	DDA	--	As per joint inspection report the land on this location is under heavy built up area.	--	--	--	--	N/A	N/A	N/A	--	--	--	As per joint inspection report the land on this location is under heavy built up area.	N/A	--	--	--
61	Shaadatpur musalman		North East			DDA	--	--	--	--	--	--	N/A	N/A	N/A	--	--	--	--	N/A	--	--	Can not be traced out without Geo-coordinate & Khasra Nos
62	Shaadatpur gujran		North East			DDA	--	--	--	--	--	--	N/A	N/A	N/A	--	--	--	--	N/A	--	--	Can not be traced out without Geo-coordinate & Khasra Nos
63	Sunder Nagari	28° 41' 27.7" N 77° 19' 6.52" E	North East	(a) 1500 sq. mtrs	0.37	DDA	HCD-1	AREA is under litigation	completely dry	--	--	--	-	NA	NA	--	--	--	Area under litigation	NA	--	--	Location falls under the jurisdiction of HD-7/DDA
64	Usmanpur F/89	N-28°42'14.45" E-077°13'57.30"	North East			DDA																	Pertains to Horticulture
65	Ziauddinpur	77°16'17.24"E 28°41'52.35"N	North East			DDA		As per coordinates a bus depot of DTC exists on this location at Yamuna Vihar	--	--	--	--	N/A	N/A	N/A	--	--	--	As per coordinates a bus depot of DTC exists on this location at Yamuna Vihar	N/A	--	--	--
66	Babar pur (2)	28° 41' 37.465" N 77° 16' 52.296" E	Shahdara	(a) 14(2-9)	0.387	DDA		As per joint inspection report, Shamshan Ghat exist on this location	--	--	--	--	N/A	N/A	N/A	--	--	--	As per joint inspection report, Shamshan Ghat exist on this location	N/A	--	--	--
67	Babar pur (2)	28° 41' 37.478" N 77° 16' 53.801" E	Shahdara	(b)13 min (01-0)	0.133	DDA		As per joint inspection report, Shamshan Ghat exist on this location	--	--	--	--	N/A	N/A	N/A	--	--	--	As per joint inspection report, Shamshan Ghat exist on this location	N/A	--	--	--
68	Babar pur (2)	28°41'15.67"N, 77°16'52.85"E	Shahdara	(c) 137 min (3-5)	0.468	DDA		A developed water body exists at site nameing as Sahyog Vatika	--	--	--	--	N/A	N/A	N/A	--	--	--	A developed water body exists at site nameing as Sahyog Vatika	--	--	--	--
69	Chandrawli shahdar	28° 40'14.286" N 77° 17' 32.015" E	Shahdara	N/A		N/A	EMD-5	No water body exist, the land is under heavy builtup structure	--	--	--	--	N/A	N/A	N/A	--	--	--	No water body exist, the land is under heavy builtup structure	--	--	--	--
70	Jafarbad	28° 40' 46.641" N 77° 16' 28.314" E	Shahdara			DDA		Water body falls in the Eidgah land of Welcome area	--	--	--	--	N/A	N/A	N/A	--	--	--	Water body falls in the Eidgah land of Welcome area	N/A	--	--	--
71	Jhilmil tahirpur (naju)	28° 41' 26" N 77° 19' 02" E	Shahdara	(a)5000 sq.mtrs.	0.5	DDA		As per joint inspection report a falling point of Delhi Jal Board exists at the said location.	--	--	--	--	N/A	N/A	N/A	--	--	--	As per joint inspection report a falling point of Delhi Jal Board exists at the said location.	N/A	--	--	--
72	Jhilmil tahirpur (naju)	28°41'10.9" N 77°18'55.0"E	Shahdara	(a)1000 sq.mtrs.	0.1	MCD	MCD	Water body exists but pertains to MCD.	--	--	--	--	N/A	N/A	N/A	--	--	--	Water body exists but pertains to MCD.	N/A	--	--	--
73	Karkarduma F/74(2)	28° 39' 48.948" N 77° 18' 9.117" E	Shahdara	(a) 1600 sq.mtr. Kno. 560 min	0.16	DDA		Concretized water storage / pond has been developed and maintained by Horticulture, DDA and this also a site of Chhat Pooja	--	--	--	--	N/A	N/A	N/A	--	--	--	Concretized water storage / pond has been developed and maintained by Horticulture, DDA and this also a site of Chhat Pooja	N/A	--	--	--

74	Karkarduma F/74(2)	28° 38' 56.836" N 77° 18' 14.584" E	Shahdara	(b) 3500 sq.mtr. K No. 483 to 492	0.35	DDA	MCD		No water body exist, there is park maintained by MCD	--	--	--	--	N/A	N/A	N/A	--	--	--	No water body exist, there is park maintained by MCD	N/A	--	--	--	
75	Kotla shahdara		Shahdara			DDA																		Can not be traced out without Geo-coordinate & Khasra Nos	
76	Maharaja surajmal F	28° 39' 45.614" N 77° 18' 5.600" E	Shahdara	K No. 94 7500 sq. mtrs.	0.75	DDA	HCD-1	--	No enchroachment	--	--	--	--	--	--	--	NA	NA	NA	WATERBODY loacted inside park and in dry state	-	--	--	--	
77	Mandoli F/74 (4)	28° 42' 24.9"N 77° 18' 34.3"E	Shahdara	625,(31-19)	4.17	DDA		--	As per joint inspection report road exists at the said geo-codinate	--	--	--	--	N/A	N/A	N/A	--	--	--	As per joint inspection report road exists at the said geo-codinate	N/A	--	--	--	
78	Mandoli		Shahdara			DDA		--		--	--	--	--	N/A	N/A	N/A	--	--	--		N/A	--	--	Can not be traced out without Geo-coordinate & Khasra Nos	
79	Mandoli Kachi F/89		Shahdara			DDA		--		--	--	--	--	N/A	N/A	N/A	--	--	--		N/A	--	--	Can not be traced out without Geo-coordinate & Khasra Nos	
80	Maujpur F/74 (3)	28° 41' 28.673" N 77° 16' 21.621" E	Shahdara	772/73 min (0-12)	0.016	MCD	MCD	--	As per joint inspection report geo-cordinate falls in a park developed by MCD.	--	--	--	--	N/A	N/A	N/A	--	--	--	As per joint inspection report geo-cordinate falls in a park developed by MCD.	N/A	--	--	--	
81	Maujpur F/74 (3)	28°41'28.7" N 77°16'21.6"E	Shahdara	773/773 (0-2)	0.026	MCD	MCD	--	As per joint inspection report geo-cordinate falls in a park developed by MCD.	--	--	--	--	N/A	N/A	N/A	--	--	--	As per joint inspection report geo-cordinate falls in a park developed by MCD.	N/A	--	--	--	
82	Maujpur F/74 (3)	28° 41' 28.123" N 77° 16' 21.672" E	Shahdara	774/73 min (1-3)	0.17	MCD	MCD	--	As per joint inspection report geo-cordinate falls in a park developed by MCD.	--	--	--	--	N/A	N/A	N/A	--	--	--	As per joint inspection report geo-cordinate falls in a park developed by MCD.	N/A	--	--	--	
83	Nand Nagari (2) Ma	28° 41' 53.322" N 77° 18' 55.245" E	Shahdara	(a) 34027 sq. mtrs. K No.911, 912	3.4027	DDA		--	No enchroachment	--	--	--	--	--	--	--	--	--	--	waterbody in dry state.	NA	--	--	--	Location falls under the jurisdiction of HD-7/DDA, Land allotement status may be provided by HD-7.
84	Nand Nagari (2) Ma	28° 41' 59.814" N 77° 18' 49.477" E	Shahdara	(b)		DDA		--	The Geo-coordinate falls inside Jail Complex GNCTD	--	--	--	--	N/A	N/A	N/A	--	--	--	The Geo-coordinate falls inside Jail Complex GNCTD	N/A	--	--	--	
85	Olden pur		Shahdara			DDA		--		--	--	--	--	N/A	N/A	N/A	--	--	--		N/A	--	--	Can not be traced out without Geo-coordinate & Khasra Nos	
86	Saboli F/74 (4)		Shahdara			DDA		--		--	--	--	--	N/A	N/A	N/A	--	--	--		N/A	--	--	Can not be traced out without Geo-coordinate & Khasra Nos	
87	Seema puri		Shahdara			DDA		--		--	--	--	--	N/A	N/A	N/A	--	--	--		N/A	--	--	Can not be traced out without Geo-coordinate & Khasra Nos	
88	Shahdara F/74		Shahdara			DDA		--		--	--	--	--	N/A	N/A	N/A	--	--	--		N/A	--	--	Can not be traced out without Geo-coordinate & Khasra Nos	

##	Bankner	28° 50' 56.748" N 77° 4' 29.655" E	North	(b)43/26 (14-08)	1.97	DDA		NO	to be calculated after demarcation	NA	NA	NA	dry	Estimate for repair works w.r.to civil items has been taken up	NA	NA	NA	NO	NA	NA	Water Body					
##	Bankner	28° 50' 53.017" N 77° 4' 21.298" E	North	(c)42/27min (18-10)	2.42	DDA		NO	to be calculated after demarcation	Yes	NA	NA	dry	NA	NA	NA	NO	NA	NA	NA	Temple exist.				Dada Mai wala fully encroached.	
##	Bankner	28° 51' 2.635" N 77° 4' 18.455" E	North	(d) 38//28/2 (23-18)	3.1	DDA		NO	to be calculated after demarcation	Yes	NA	NA	dry	NA	NA	NA	NO	NA	NA	NA	Playground exist at site.				Playground exist at site.	
##	Bankner	28° 51' 55.077" N 77° 4' 12.614" E	North	(e)10//26 (0-4)W	0.005	DDA		NO	to be calculated after demarcation	No	NIL	NIL	dry		NA	NA	NA	NO	NA	NA	Water Body				Open Land exist	
##	Bankner	28° 51' 17.941" N 77° 4' 36.427" E	North	(f)32//28(0-5)	0.0062	DDA		NO	to be calculated after demarcation	Yes	NA	NA	dry	NA	NA	NA	NO	NA	NA	NA	Fully Encroached.				Fully Encroached.	
##	Bankner	28° 51' 17.286" N 77° 4' 26.184" E	North	(g)32//29 (0-6)	0.0075	DDA		NO	to be calculated after demarcation	Yes	NA	NA	dry	NA	NA	NA	NO	NA	NA	NA	Fully Encroached.				Fully Encroached.	
##	Bankner	28° 51' 1.027" N 77° 4' 36.518" E	North	(h)37//26,27 (0-6)	0.0075	DDA		NO	to be calculated after demarcation	Yes	NA	NA	dry	NA	NA	NA	NO	NA	NA	NA	Encroached.				Encroached.	
##	Bajitpur Thakran	28° 48' 14.731" N 76° 59' 49.255" E	North	(a)22/4 (04-16) 5(04-16) Total-(09-12)	1.22	DDA		NO	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation			WET	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO				
##	Bajitpur Thakran	28° 48' 2.937" N 76° 59' 52.962" E	North	(b)30//9/1 (02-06) 10(3-08) Total-(05-14)	0.68	DDA		NO	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation			DRY	Development work is being taken up by I & FC Dept under DILLI GRAMODHYA ABHIYAN	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22		
##	Bajitpur Thakran	28° 48' 29.242" N 76° 59' 57.274" E	North	(c) 8/17 (03-18), 8/18 (4-16) Total-08-14) (Area 0.400 Ha)	0.55	DDA		NO	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation			WET	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22		
##	Bajitpur Thakran	28° 47' 3.985" N 77° 0' 6.741" E	North	(d)76//8 (04-14)	0.55	DDA		NO	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation			DRY	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22		
##	Barwala	28° 45' 49.907" N 77° 3' 41.481" E	North	(a)87//4 (26-6)	3.55	DDA		NO	Encroachment If any shall be assessed after Demarcation	Encroachment If any shall be assessed after Demarcation			Wet	Development work shall be taken up by DDA after due approval	Encroachment if any shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO				

##	Barwala	28° 45' 50.555" N 77° 3' 45.737" E	North	(b) 87//6 (08-10)	1.08	DDA				Encroachment If any shall be assessed after Demarcation	Encroachment If any shall be assessed after Demarcation	Encroachment If any shall be assessed after Demarcation	Wet	Development work shall be taken up by DDA after due approval	Encroachment if any shall be removed after Demarcation	NA			NA	NO	NIL	NA	WATER BODY	NO			
##	Barwala	28° 45' 33.227" N 77° 3' 56.335" E	North	(c)27//10/1 (02-08) Alternate NEW KH. No. 28/15 (2-12).	0.28	DDA				Encroachment If any shall be assessed after Demarcation	Encroachment If any shall be assessed after Demarcation	Encroachment If any shall be assessed after Demarcation	DRY	Development work shall be taken up by DDA after due approval	Encroachment if any shall be removed after Demarcation	NA			NA	NO	NIL	NA	WATER BODY	NO			
##	Barwala	28° 45' 30.669" N 77° 3' 48.361" E	North	(d)28//13 (02-15) & (e) 28//18 (04-03) total area (6-18)	0.82	DDA				Encroachment will be identify after TSS verification.			DRY	Development work shall be taken up by DDA after due approval	NIL	NA			NA	NO	NIL	NA	WATER BODY	NO	Er Mohit Parashar EE/RPD-3	mob. 9971 1544 43	
##	Barwala	28° 45' 20.524" N 77° 4' 9.796" E	North	(f)35//12 (03-00)	0.401	DDA				Encroachment will be identify after TSS verification.			DRY	Development work shall be taken up by DDA after due approval	NIL	NA			NA	NO	NIL	NA	WATER BODY	NO	Er Mohit Parashar EE/RPD-3	mob. 9971 1544 43	
##	Barwala	28° 45' 6.827" N 77° 3' 43.297" E	North	(g)82 (26-06)	3.55	DDA				Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	DRY	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA			NA	NO	NIL	NA	Built up, govt. school	NO	Er Mohit Parashar EE/RPD-3	mob. 9971 1544 43	
##	Bawana	28° 47' 58.134" N 77° 2' 10.662" E	North	(a)202/2 (11-10)	1.48	DDA				Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	DRY	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA			NA	NO	NIL	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22	
##	Bawana	28° 48' 26.702" N 77° 1' 47.967" E	North	(b)74/18 (04-16) 23 (04-14) Total area - 9-10	1.21	DDA				Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	WET	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA			NA	NO	NIL	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22	
##	Bawana	28° 47' 55.690" N 77° 1' 39.772" E	North	(c)108/25 (04-16)	0.55	DDA				Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	DRY	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA			NA	NO	NIL	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22	

##	Budhpur bizapur	28° 46' 54.827" N 77° 8' 11.037" E	North	Old 21//15,16 New Kh. No. 33 (8-2)	1.097	DDA			complete area is free from encroachment	NIL	NIL	NIL	NIL	to be taken up by DJB	NA	NA	NO	NA	NA	Water Body			with DJB		
##	Daryapur kalan	28° 49' 4.828" N 77° 0' 48.866" E	North	(a) 107(19-17)	2.56	DDA		Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation		Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	WET	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22	
##	Daryapur kalan	28° 48' 46.288" N 77° 0' 45.716" E	North	(b)71/29 (36-09)	4.93	DDA		Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation		Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	DRY	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22	partially built up land has been handed over to DDA as Johad + Builtup
##	Daryapur kalan	28° 49' 22.305" N 77° 0' 45.861" E	North	(c)44/26 (03-12)	0.41	DDA		Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation		Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	DRY	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22	
##	Daryapur kalan	28° 49' 2.919" N 77° 0' 29.430" E	North	(d) 65/1&2 (9-12)	1.22	DDA																Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22	the land has been handed over to DDA as 20 point programme from Revenue department	
##	Daryapur kalan	28° 48' 44.698" N 77° 0' 27.429" E	North	(e)69/31 (2-3)	0.3	DDA		Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation		Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	WET	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	PARTIAL BUILTUP	NO	Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22	the land has been handed over to DDA as partially Builtup from Revenue department
##	Dhir pur F/74	28° 43' 20.418" N 77° 12' 32.929" E	North West	(a) 293,296,297, 299,300,301, 302,303,322, 355,356 total=7.0 acre (approx.)	2.832	DDA																			
##	Dhir pur F/75	77°12'49.34 "E 28°43'6.01" N	North West	(b) NIRANKARIE Kh. No. 345 & 346		DDA																			
##	Dhir pur F/76	77°11'55.97 "E 28°42'53.68 "N	North West	(c) LAL DORA 0.162 ha	0.162	DDA																			
##	Fateh pur jat	77°11'30.95 "E / 28°48'29.35 "N	North West			DDA																			
##	Ghari khusro	28° 47' 12.576" N 77° 10' 55.436" E	North	(a)222-223/1 (22-00)	2.94	DDA																			
##	Ghogha	28° 49' 51.732" N 77° 2' 47.816" E	North	(a)193 (17-11)	2.28	DDA		to be calculated after demarcation	Yes	NA	NA	dry		NA	NA	NA	NO	NA	NA	Encroached.					Encroached.

##	Ghogha	28° 49' 52.339" N 77° 3' 0.214" E	North	(b)180 (05-11)	0.68	DDA		NO	to be calculated after demarcation	NA	NA	NA	dry	NA	NA	NA	NA	NA	NA	MPCC building exist.		MPCC building exist.			
##	Harewali	28° 50' 17.086" N 77° 0' 54.532" E	North	(a)10/11(4-16),11/20min(2-11)10/21min(2-10) Total area (9-17)	1.22	DDA		NO	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	WET	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NA	NO	NA	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA mob. 9650 7387 22	
##	Harewali	28° 50' 15.407" N 77° 0' 51.869" E	North	(b)11/16min(2-12)	0.28	DDA		NO	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	DRY	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA mob. 9650 7387 22	Field exist at site	
##	Harewali	28° 50' 13.498" N 77° 0' 51.930" E	North	(c)11/25min(1-0)	0.133	DDA		NO	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	DRY	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA mob. 9650 7387 22	Field exist at site	
##	Harewali	28° 50' 6.026" N 77° 0' 32.006" E	North	(d)19/19min(4-16), 19/20(4-16) Total area (9-12)	1.22	DDA		NO	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	WET	Recently developed by I & FC department under DGA	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA mob. 9650 7387 22		
##	Hiranki	28° 48' 3.006" N 77° 10' 52.633" E	North	(a)534 (7-8), 535 (05-05) Total- (12-13)	1.62	DDA	NMD-1	YES	complete area is free from encroachment	NIL	NIL	NIL	NIL	to be taken up by DJB	NA	NA	NO	NA	NA	Water Body			with DJB		
##	Hiranki	28° 48' 25.143" N 77° 10' 34.449" E	North	(b) 56/2(10-07)	1.43	DDA	NMD-1	YES	complete area is free from encroachment	NIL	NIL	NIL	completely dry	Estimate for repair works w.r.to civil items has been taken up	NA	NA	NA	NO	NA	NA	Water Body				
##	Holambi Kalan	28° 48' 29.069" N 77° 5' 45.662" E	North	(a) 96/70(04-04),76(11-06) Total - 15-10)	2.02	DDA		NO	to be calculated after demarcation	Yes	NA	NA	dry	NA	NA	NA	NO	NA	NA	Fully Encroached.		Fully Encroached.			
##	Holambi Kalan	28° 48' 30.197" N 77° 5' 55.550" E	North	(b)35/3 (03-08) 4(03-05) 7(04-15) 8(03-08) Total = (14-16)	1.894	DDA		NO	to be calculated after demarcation	Yes	NA	NA	dry	NA	NA	NA	NO	NA	NA	Encroached.		Encroached.			
##	Holambi khurd	28° 47' 44.593" N 77° 6' 8.159" E	North	(a)119 (43-8)	5.77	DDA	NMD-3	No	can be ascertained only after the verification of super-imposed TSS drawing	NA	NA	NA	Dry	Boundary wall exist	Will be done after verification on super-imposed of TSS drawing	NA	NA	NA	NA	No	NA	NA	Water Body	Yes	Sh. Vivek Kumar, EE/NM D-3 ####
##	Holambi khurd	28° 47' 47.509" N 77° 5' 36.369" E	North	(b)117, 118 (19-2)	2.56	DDA	NMD-3	No	can be asterined only after the verification super-imposed TSS drawing	NA	NA	NA	Wet	estimate for fencing has been sent for approval	Will be done after verification on super-imposed of TSS drawing	NA	NA	NA	NA	No	NA	NA	Water Body	Yes	Sh. Vivek Kumar, EE/NM D-3 ####

##	Ibrahimpur	28° 46' 31.625" N 77° 10' 44.391" E	North	(a) 113/2(3-10)	0.414	DDA	NMD-1	YES	complete area is free from encroachment	NIL	NIL	NIL	NIL	to be taken up by DJB	NA		NA	NO	NA	NA	Water Body			with DJB	
##	Ibrahimpur	28° 46' 26.171" N 77° 10' 37.198" E	North	(b)90 (4-09)	0.65	DDA	NMD-1	YES	complete area is free from encroachment	NIL	NIL	NIL	NIL	rejuvenation works has been taken up in consultation with IIT Roorkee	NA	NA	NA	NO	NA	NA	Water Body				
##	Jindpur	28° 48' 6.864" N 77° 9' 39.794" E 28° 47' 35.499" N 77° 9' 18.811" E	North	(a) 49(1-15), (b) 8/04 min (1-16)	6.703	DDA	NMD-1																		
##	Jwala heri F/89		North			DDA																			
##	Katewara	28° 48' 23.769" N 76° 58' 39.120" E	North	(a) 473(4-13)474(4-16) 477(4-16), 479(4-16) Total area (19-4)	2.55	DDA		NO	Encroachment shall be assessed after Demarcation	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22					
##	Katewara	28° 47' 55.788" N 76° 58' 39.555" E	North	(b)692 (4-16)	0.556	DDA		NO	Encroachment shall be assessed after Demarcation	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22					
##	Katewara	28° 47' 59.747" N 76° 58' 55.319" E	North	(c)824 (7-01)	0.949	DDA		NO	Encroachment shall be assessed after Demarcation	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO	Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22					
##	Katewara	28° 48' 21.778" N 76° 58' 11.790" E	North	49(4-05) 50(5-09) total=(19-14)	2.56	DDA																Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22	Land has been handed over to DDa as 20 pt programme by Revenue department	
##	Katewara	28° 48' 21.778" N 76° 58' 11.790" E	North	50(5-09) total=(19-14)	2.56	DDA																Er Anvit Mittal EE/RM D-8/DDA	mob. 9650 7387 22		
##	Khera kalan	28° 46' 14.807" N 77° 7' 11.032" E	North	(a)133(27-3)old No/52/26(22-16),37//26(4-6) Total area (27-2)	3.638	DDA	NMD-1	YES	complete area is free from encroachment	NIL	NIL	NIL	NIL	NA	NA	good	NA	NO	NA	NA	Water Body				
##	Khera kalan	28°46'14.9" N 77° 7'13.1"E	North	(b)39//26 (18-16)	2.429	DDA	NMD-1	NO	to be calculated after demarcation	NIL	NIL	NIL	NIL	to be taken up by DJB	NA		NA	NO	NA	NA	Water Body			with DJB	
##	Khera kalan	28° 46' 59.4" N 77° 07' 15.0" E	North	(c) 134(6-10)old No/9/1(4-14),5/21(1-10),22/1(0-6) Total area)6-10)	0.816	DDA	NMD-1	NO	to be calculated after demarcation	NIL	NIL	NIL	completely dry	NA	NA	NA	NA	NO	NA	NA	Water Body				

##	Pooth khurd	28° 46' 27.282" N 77° 2' 56.110" E	North	(b)136/2 old 157 new (27-2)	3.638	DDA			Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be removed after Demarcation	Development work shall be taken up by DDA after due approval	WET	NA	NA	NO	NIL	NA	WATER BODY	NO				
##	Rajpur Chhawni F/66	77°11'33.27"E / 28°41'31.86"N	North West	Nil water body as per report of sdm MT dated....		DDA																			
##	Rampura F/66	28.67774624 77.15490664	North	50/18,19	NA	DDA	NMD-3	No	Encroached	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	No	Sh. Vivek Kumar, EE/NM D-3	####		
##	Harsh Vihar (village)	28° 41' 43.346" N 77° 7' 54.983" E	North	(a) 9996 sq. mtrs. 2.47 acres K No.206	0.999	DDA																			
##	Prasad Nagar Lake	28° 38' 47.798" N 77° 10' 40.875" E	North	(a) K No. 578(2800 sq. mtrs.)	0.99	DDA	HCD-8	yes	free from encroachment	NA	NA	NA	NA	NA	average	NA	NA	NO	NA	NA	Water Body	NO	Sh. Rakesh Kumar EE/HC D-8	####	NA
##	Samay pur F/90	28° 44' 36.310" N 77° 8' 41.000" E	North West	(b)40/33 (5-2)	0.69	DDA	NMD-1	NO	to be calculated after demarcation	NIL	NIL	NIL	rejuvenation works has been taken up in consultation with IIT Roorkee	NA	NA	NA	NO	NA	NA	Water Body					
##	Samay pur F/91	28° 44' 48.712" N 77° 8' 18.715" E	North West	(c)24/27 (1-8)	0.24	DDA	NMD-1																	pertain to North zone DDA	
##	Sanooth	28° 48' 51.345" N 77° 4' 9.449" E	North	(a) 99(36-4)	4.869	DDA		NO	to be calculated after demarcation	NA	NA	NA	dry	to be taken up by DJB	NA	NA	NA	NO	NA	NA	Water Body			with DJB	
##	Shahbad Daulatpur	28° 44' 42.079" N 77° 6' 37.535" E	North	(a)68(6-12)	0.818	DDA																			
##	Shahbad Daulatpur	28° 44' 30.565" N 77° 6' 39.065" E	North	(b)121/(13-7)	1.832	DDA																			
##	Shahbad Daulatpur	28° 44' 59.037" N 77° 6' 20.729" E	North	(c)128(5-9)	0.789	DDA	RMD-1	No	NA	NA	NA	NA	After demarcation suitable action will be taken	NA	storm water	NA									
##	Sanjarpur	28°43'42.66"N 77°11'17.33"E	Central			DDA																			
##	Singhu	28° 51' 26.701" N 77° 8' 4.702" E	North	(a)43 (9-19)	1.229	DDA	NMD-1	YES	complete area is free from encroachment	NIL	NIL	NIL	completely dry	NA	NA	NA	NO	NA	NA	Water Body					
##	Singhu	28° 51' 37.194" N 77° 8' 2.553" E	North	(b)6/26 (9-1)	1.217	DDA	NMD-1	YES	complete area is free from encroachment	NIL	NIL	NIL	completely dry	NA	NA	NA	NO	NA	NA	Water Body					
##	Singhu	28° 51' 7.551" N 77° 8' 11.470" E	North	(c)26/28 (3-12)	0.417	DDA	NMD-1	YES	complete area is free from encroachment	NIL	NIL	NIL	completely dry	NA	NA	NA	NO	NA	NA	Water Body					
##	Siraspur	28°45'41.56"N 77° 8'11.38"E	North	(a)162 (14-10)	1.886	DDA	NMD-1	NO	to be calculated after demarcation	NA	NA	NA	NA	to be taken up by DJB	NA	NA	NA	NO	NA	NA	Water Body			with DJB	

##	Siraspur	28°45'20.62"N 77° 7' 53.59"E	North	(b)625/3min (11-9)	1.591	DDA	NMD-1	NO	to be calculated after demarcation	NA	NA	NA	NA	rejuvenation works has been taken up in consultation with IIT Roorkee	NA	very poor	NA	NO	NA	NA	Water Body				
##	Siraspur	28° 45' 35.737" N 77° 7' 41.761" E	North	(c)759 (10-3)	1.377	DDA	NMD-1	YES	complete area is free from encroachment	NIL	NIL	NIL	completely dry	NA	NA	NA	NA	NO	NA	NA	Water Body				
##	Siraspur	28° 44' 54.506" N 77° 7' 47.590" E	North	(d)968/2 (0-5)	0.066	DDA	NMD-1	NO	to be calculated after demarcation	The land was handed over with remark Built-up	NA	NA	NA	NA	NA	NA	NA	NO	NA	NA	Water Body			Built up area	
##	Sultanpur dabas	28° 46' 7.619" N 77° 2' 27.468" E	North	(a)35//37 (7-16)	0.957	DDA		NO	Encroachment shall be assessed after Demarcation	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO							
##	Sultanpur dabas	28° 45' 45.281" N 77° 2' 20.364" E	North	(b)72//26/2 (5-2)	0.6956	DDA		NO	Encroachment shall be assessed after Demarcation	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO			land has been handed over to DDA as Junglat				
##	Sultanpur dabas	28° 45' 54.109" N 77° 2' 15.890" E	North	(c) 96//1/1 (30-11)	4.028	DDA		NO	Encroachment shall be assessed after Demarcation	Development work shall be taken up by DDA after due approval	Encroachment shall be removed after Demarcation	NA	NA	NO	NIL	NA	WATER BODY	NO							
##	Sultanpur Dabas	28° 41' 36.953" N 77° 4' 23.334" E	North West	(a) 35/37(7-16)	0.957	DDA		repeated																	
##	Sultanpur Dabas	77° 5'13.60"E / 28°41'31.76"N	North West	(b) 72/26/2(5-2)	0.695	DDA		repeated																	
##	Sultanpur Dabas	28° 41' 48.192" N 77° 4' 46.034" E	North West	(c) 96/1/1(30-11)	4.028	DDA		repeated																	
##	Sungar pur	28° 49' 4.145" N 77° 12' 42.801" E	North	(a)13/26(4-16) 24/27(1-8) total area (6-4)	0.856	DDA																			
##	Tigi Pur	28° 49' 30.116" N 77° 11' 16.930" E	North	(a)11//13(1-4), 11/14 (0.237 hac)	0.237	DDA	NMD-1	YES	complete area is free from encroachment	NIL	NIL	NIL	NA	NA	NA	NA	NA	NO	NA	NA	Mandir				Mandir Exist at site
##	Tigi Pur	28° 49' 30.322" N 77° 11' 15.090" E	North	(b)58(3-18) total area (5-11) (0.325 hac)	0.325	DDA	NMD-1	YES	complete area is free from encroachment	NIL	NIL	NIL	completely dry	Estimate for repair works w.r.to civil items has been taken up	NA	NA	NA	NO	NA	NA	Water Body				
##	Tigi Pur	28° 49' 19.419" N 77° 11' 20.633" E	North	(c)14/14min (0-14) total area (5-10) (0.458 hac)	0.458	DDA	NMD-1	NO	to be calculated after demarcation	NIL	NIL	NIL	NA	NA	NA	NA	NO	NA	NA	Park					Park exist at site

##	Tigi Pur	28° 49' 19.419" N 77° 11' 20.633" E	North	14/15(4-16) total area (5-10) (0.145 hac)	0.145	DDA	NMD-1	NO	to be calculated after demarcation	NIL	NIL	NIL	NA	NA	NA	NO	NA	NA	Park			Park exist at site		
##	Tikri khurd	28° 50' 3.864" N 77° 7' 33.633" E	North	(a)15//9 (4-16)	0.55	DDA		YES	complete area is free from encroachment	NIL	NIL	NIL	water exist.	Estimate for repair works w.r.to civil items has been taken up	NA	Poor	NA	NO	NA	NA	Water Body			
##	Tikri khurd	28° 49' 46.537" N 77° 7' 30.659" E	North	(b)30//1 (4-16), 30//3 (4-15), 30//4 (0-9) Total area (10-0)	1.337	DDA		YES	complete area is free from encroachment	NIL	NIL	NIL	water exist.	Estimate for repair works w.r.to civil items has been taken up	NA	Poor	NA	NO	NA	NA	Water Body			
##	Tikri Khurd Lake	28 50.110°N 77 07.380°E	North	11/24min, 25 min, 12/23, 16/1,2,3, 10min, 17/4, 5,6,7, 14min, 15 min	17.48	DDA																		
##	Qadi pur Zoo Lake	28°36'4.16" N 77°14'57.77 "E	North			DDA																		
##	Avantika	77° 5'49.47"E 28°41'50.57 "N	North West	(a)2000 Sq.mtrs	0.2	DDA																		
##	Avantika	77° 5'48.62"E 28°41'52.81 "N	North West	(b)15000sq.mtrs	1.5	DDA																		
##	Avantika District Park at Avantika, Rohini (A), Sector-1	28°42'17.71 " N, 77°5'39.95" E	North West	Kh. No. 18, 19, 21, 22, 23, 64, 75 & 77	3.8745	DDA	HCD-6	Yes	complete area is free from encroachment	N/A	-	-	Developed	N/A	Seasonal	Yes	N/A	N/A	No	Nil	NA	water body	No	Er. Manoj Kumar Mishra #### water body is existing within the premises of the park.
##	Avantika District Park at Avantika, Rohini (B), Sector-1	28°42'17.71 " N, 77°5'39.95" E	North West	Kh. No. 18, 19, 21, 22, 23, 64, 75 & 77	3.8745	DDA	HCD-6	Yes	complete area is free from encroachment	N/A	-	-	Developed	N/A	Seasonal	Yes	N/A	N/A	No	Nil	NA	water body	No	Er. Manoj Kumar Mishra #### water body is existing within the premises of the park.
##	Begumpur	28° 43' 25.63" N 77° 11' 20.633" E	North West	(a)12//6 (04-16), (g)16//23min (4-0)	2.715	DDA	RMD-3	Demarcation	Built Up at Site	Built Up at Site	NA	NA	Built Up	NA	NA	NA	NA	NA	NO	NA	NA	Built Up at Site	NA	r Agrawa #### NA
##	Budhanpur Mazra	28° 46' 21.657" N 76° 59' 56.104" E	North West	(a)10//24 (01-05),11//4 (2-2),11//7 (3-7),11//13(1-8),11//14 (3-17),11//17min (0-8) Total Area (12-6) (b)11//18 (3-5) (c)11//23min(1-11) (d)11//24 (0-6) Total area (21-5)	2.876	DDA		NO	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation		Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	to be developed by DDA after due approval				NA	NO	NIL	NA	wate body		Er ANVIT MITTAL ee/rmd-8 MOB. 9650 7387 22
##	Budhanpur Mazra	28° 45' 26.862" N 77° 0' 11.130" E	North West	(e)34//5 (4-16),34//6 (4-16) Total area 9-12	1.22	DDA		NO	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation		Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	to be developed by DDA after due approval				NA	NO	NIL	NA	wate body		Er ANVIT MITTAL ee/rmd-8 MOB. 9650 7387 22

##	Budhanpur Mazra	28° 45' 16.689" N 77° 0' 17.295" E	North West	(f)36/2 min(0-1), 3(0-3), 7(4-11), 8(4-16), Total area 13/2 (12.00)	1.76	DDA		NO	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	boundary wall	Development work shall be taken up by DDA after due approval									NA	NO	NIL	NA	water body	Er ANVIT MITTAL ee/rmd-8	MOB. 9650 7387 22	
##	Budhanpur Mazra	28° 45' 15.687" N 77° 0' 13.133" E	North West	(g)36/10/1(3-0) 36/10/2 (0-19) 13/3 (2-10), Total area (9-6)	1.284	DDA		NO	Encroachment shall be assessed after Demarcation	Development work shall be taken up by DDA after due approval									NA	NO	NIL	NA	water body	Er ANVIT MITTAL ee/rmd-8	MOB. 9650 7387 22				
##	Budhanpur Mazra	28° 45' 10.064" N 77° 0' 20.333" E	North West	(h) 36/24(5-7)	0.762	DDA		NO	Encroachment shall be assessed after Demarcation	Development work shall be taken up by DDA after due approval									NA	NO	NIL	NA	water body	Er ANVIT MITTAL ee/rmd-8	MOB. 9650 7387 22				
##	Budhanpur Mazra	28° 46' 3.302" N 77° 0' 6.904" E	North West	(i)18/49 (31-9)	4.668	DDA		NO	Encroachment shall be assessed after Demarcation	Development work shall be taken up by DDA after due approval									NA	NO	NIL	NA	water body	Er ANVIT MITTAL ee/rmd-8	MOB. 9650 7387 22				
##	Chand pur	28° 46' 47.886" N 77° 0' 27.473" E	North West	(a) 1/21min (0-11)	0.0013	DDA																NA	NO	NIL	NA	water body	Er ANVIT MITTAL ee/rmd-8	MOB. 9650 7387 22	tatima not available
##	Chand pur	28° 45' 15.804" N 77° 0' 22.702" E	North West	(b) 33/6(5-1)	0.682	DDA		NO	Encroachment shall be assessed after Demarcation	Development work shall be taken up by DDA after due approval									NA	NO	NIL	NA	waterbody	Er ANVIT MITTAL ee/rmd-8	MOB. 9650 7387 22				
##	Chand pur	28.7542475 77.0066607	North West	32/10 (4-16)	0.43	DDA		NO	Encroachment shall be assessed after Demarcation	Development work shall be taken up by DDA after due approval									NA	NO	NIL	NA	waterbody	Er ANVIT MITTAL ee/rmd-8	MOB. 9650 7387 22				

##	Jat Khore	28.7838424 76.9759313	North West	32/7/1(4-08), 25min (3-06)	0.74	DDA				Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be removed after Demarcation	Development work shall be taken up by DDA after due approval	NA							Er ANVIT MITTAL ee/rmd-8	MOB. 9650 7387 22
##	Jaunti	28° 44' 50.073" N 76° 58' 0.536" E	North West	(a)330/20 min (14-16)	1.89	DDA				Encroachment will be identified after TSS verification.				WET	General maintenance work completed in 2023-24	NA						Er Mohit Parashar EE/RPD-3	MOB. 9971 1544 43
##	Jaunti	28° 45' 48.806" N 76° 58' 55.369" E	North West	(b)4//4/2 (2-2)	0.29	DDA				Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be removed after Demarcation	NA								Er Mohit Parashar EE/RPD-3	MOB. 9971 1544 43
##	Jaunti	28° 45' 19.708" N 76° 57' 15.145" E	North West	(c)28//7/2(1-9)	0.254	DDA				Encroachment will be identified after TSS verification.				WET	General maintenance work completed in 2023-24	NA						Er Mohit Parashar EE/RPD-3	MOB. 9971 1544 43
##	Jaunti	28° 44' 22.807" N 76° 57' 57.433" E	North West	(d)86//21/2(0-11),22/1(2-0) Total area (2-11)	0.2822	DDA				Encroachment will be identified after TSS verification.				WET	General maintenance work completed in 2023-24	NA						Er Mohit Parashar EE/RPD-3	MOB. 9971 1544 43
##	Jaunti	28° 45' 21.457" N 76° 58' 37.248" E	North West	(e)19//22 (4-2),23(5-13) Total area (9-15)	1.224	DDA				Encroachment will be identified after TSS verification.				WET	NA	NA	NA	NA	NO	NA	NA	Er Mohit Parashar EE/RPD-3	MOB. 9971 1544 43
##	Jaunti	28° 45' 6.424" N 76° 57' 42.154" E	North West	(f)225 (29-7)	3.973	DDA				Encroachment will be identified after TSS verification.				WET	General maintenance work completed in 2023-24	NA						Er Mohit Parashar EE/RPD-3	MOB. 9971 1544 43
##	Jaunti	28° 44' 14.367" N 76° 57' 37.174" E	North West	(g)255(9-14)	1.222	DDA				Encroachment will be identified after TSS verification.				WET	General maintenance work completed in 2023-24	NA						Er Mohit Parashar EE/RPD-3	MOB. 9971 1544 43
##	Kanjhawla	28° 43' 56.744" N 77° 0' 7.577" E	North West	(a) 42/2(5-10)	0.682	DDA																	
##	Kanjhawla	28° 43' 59.665" N 77° 0' 0.183" E	North West	(b) 144/103 (12-00)	1.605	DDA																	
##	Kanjhawla	28° 44' 7.505" N 77° 0' 26.778" E	North West	(c)142/127 (20-00)	2.67	DDA																	
##	Kanjhawla	28° 44' 10.098" N 77° 0' 5.472" E	North West	(d)142/27(9-0)	1.204	DDA																	
##	Kanjhawla water bodies does not under the DDA. All water																						

##	Lad Pur	28° 44' 19.513" N 77° 0' 2.008" E	lorth Wes (a) 76/2/1 (4-4) 76/2/2(0-9), 80/14/2 (1-4), 80/17/1(3-5), 81/22(4-16),81/23(4-16) Total area (18-14)	2.426	DDA	No	Encroachment will be identify after TSS verification.	WET	Encroachment will be identify after TSS verification.	N/A				N/A	NO	NA	NA	WATER BODY	NO	Er Mohit Parashar EE/RPD-3	MOB. 9971 1544 43	
##	Lad Pur	28° 44' 11.470" N 76° 59' 50.347" E	lorth Wes (b)77//22/3(2-0), 23/2(4-0), 24/1(4-0) Total area (10-0)	1.3378	DDA	No	Encroachment will be identify after TSS verification.	WET	Encroachment will be identify after TSS verification.	N/A				N/A	NO	NA	NA	WATER BODY	NO	Er Mohit Parashar EE/RPD-3	MOB. 9971 1544 43	
##	Lad Pur	28° 44' 11.676" N 76° 59' 39.911" E	lorth Wes (c) 72/2/1(3-2),9/3(0-1),78/23/1(4-4) Total area (12-13)	1.622	DDA	No	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	WET				N/A	NO	NA	NA	WATER BODY	NO	Er Mohit Parashar EE/RPD-3	MOB. 9971 1544 43
##	Madanpur dabas	28° 42' 48.854" N 77° 1' 26.833" E	lorth Wes (a) 76(10-16)	1.35	DDA	No	Encroachment will be identify after TSS verification.	Developed water body	Encroachment will be identify after TSS verification.	N/A	N/A	N/A	N/A	N/A	To be provide by Revenue Staff & 10-10 area handed over developed water body and 0-06 temple as handing over			To be provide by Planning Department	N/A	Amit Kumar	####	
##	Madanpur dabas	28° 42' 49.328" N 77° 1' 16.991" E	lorth Wes (b)77/2 (9-4)	1.257	DDA	No	Encroachment will be identify after TSS verification.	wet	Encroachment will be identify after TSS verification.	N/A	N/A	N/A	N/A	N/A	To be provide by Revenue Staff			To be provide by Planning Department	N/A	Amit Kumar	####	
##	Madanpur dabas	28° 43' 1.091" N 77° 1' 44.668" E	lorth Wes (c)79 (21-13)	2.826	DDA	No	Encroachment will be identify after TSS verification.	wet	Encroachment will be identify after TSS verification.	N/A	N/A	N/A	N/A	N/A	To be provide by Revenue Staff			To be provide by Planning Department	N/A	Amit Kumar	####	
##	Mohd. Pur Majri	28° 43' 32.499" N 77° 2' 14.220" E	lorth Wes (a)17/26/(16-07)	2.234	DDA	No	Encroachment will be identify after TSS verification.	wet	Encroachment will be identify after TSS verification.	N/A	N/A	N/A	N/A	N/A	To be provide by Revenue Staff			To be provide by Planning Department	N/A	Amit Kumar	####	
##	Mohd. Pur Majri	28° 43' 38.317" N 77° 2' 24.195" E	lorth Wes (c)18/26 (13-8)	1.846	DDA	No	Encroachment will be identify after TSS verification.	wet	Encroachment will be identify after TSS verification.	N/A	N/A	N/A	N/A	N/A	To be provide by Revenue Staff & out of 13-8 only 11 bigha 8 biswa area under DDA as Jhode in handing over note.			To be provide by Planning Department	N/A	Amit Kumar	####	
##	Mubarikpur dabas	28° 43' 18.561" N 77° 2' 46.518" E	lorth Wes 37/4(01-01)	0.147	DDA	No	Encroachment will be identify after TSS verification.	encroached	Encroachment will be identify after TSS verification.	N/A	N/A	N/A	N/A	N/A	To be provide by Revenue Staff and handed over as builtup in Handing Over note.			To be provide by Planning Department	N/A	Amit Kumar	####	
##	Mubarikpur dabas	28° 42' 43.253" N 77° 2' 12.149" E	lorth Wes (b)13//16 (4-16), 14//20(4-16), 14//21(4-16) Total area (19-4)	2.595	DDA	No	Encroachment will be identify after TSS verification.	wet	Encroachment will be identify after TSS verification.	N/A	N/A	N/A	N/A	N/A	Staff and Khasra no. 14/20(4-16), 14/21(4-16) not handed over under gram sabha land.these khasras in acquired land.			To be provide by Planning Department	N/A	Amit Kumar	####	
##	Mubarikpur dabas	77° 2'18.49"E 28°42'25.89"N	lorth Wes (c)37/72 (2/4)		DDA	No	Encroachment will be identify after TSS verification and Khasra is handed over as Ambedkar Chopal	Ambedkar Chopal exist	Ambedkar Chopal exist at site and also mention in handing over note.Encroachment will be identify after TSS verification.	N/A	N/A	N/A	N/A	N/A	To be provide by Revenue Staff and handed over as builtup Ambedkar Chopal and some encroachment as house.			To be provide by Planning Department	N/A	Amit Kumar	####	
##	Mubarikpur dabas	28° 42' 30.621" N 77° 2' 22.179" E	lorth Wes (d)76 (10-16)	1.359	DDA	No	duplicacy with s.no 305 .the said khasra does not falls in mubarikpur its falls in madanpur dabas.		Encroachment will be identify after TSS verification.	N/A	N/A	N/A	N/A	N/A	duplicacy with s.no 305 .the said khasra does not falls in mubarikpur its falls in madanpur dabas.			To be provide by Planning Department	N/A	Amit Kumar	####	
##	Mubarikpur dabas	28° 42' 41.186" N 77° 2' 12.070" E	lorth Wes (e)13//25 (4-16)	0.556	DDA	No	Encroachment will be identify after TSS verification.	Shamshan Ghat Exist	Encroachment will be identify after TSS verification.	N/A	N/A	N/A	N/A	N/A	To be provide by Revenue Staff and Handing over as builtup (Shamshan Ghat exist)			To be provide by Planning Department	N/A	Amit Kumar	####	
##	Mubarikpur dabas	28° 42' 42.902" N 77° 2' 43.499" E	lorth Wes f) 77/2 (9-4)	1.257	DDA	No	duplicacy with s.no 306 .the said khasra does not falls in mubarikpur its falls in madanpur dabas.		Encroachment will be identify after TSS verification.	N/A	N/A	N/A	N/A	N/A	duplicacy with s.no 306 .the said khasra does not falls in mubarikpur its falls in madanpur dabas.			To be provide by Planning Department	N/A	Amit Kumar	####	
##	Mubarikpur dabas	28° 42' 16.684" N 77° 2' 9.021" E	lorth Wes g)79 (21-13)	2.826	DDA	No	duplicacy with s.no 307 .the said khasra does not falls in mubarikpur its falls in madanpur dabas.		Encroachment will be identify after TSS verification.	N/A	N/A	N/A	N/A	N/A	duplicacy with s.no 307 .the said khasra does not falls in mubarikpur its falls in madanpur dabas.			To be provide by Planning Department	N/A	Amit Kumar	####	

##	Salahpur Mazra	28° 46' 23.076" N 76° 59' 28.399" E	North West	(a)20//12 (4-16),20//13 (4-16),20//14 (4-16) Total area (14-8)	1.979	DDA					Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	WET	TO BE DEEVELOPED BY DDA AFTER dUE APPROVEL	NA	NA	NO	NIL	NA	water body	Er ANVIT MITTAL ee/rmd-8	MOB. 9650 7387 22		
##	Salahpur Mazra	28° 46' 17.868" N 76° 59' 42.416" E	North West	(b)21//23/2 (2-5), 24//3/2(2-4) Total area (4-9)	0.655	DDA					encroached	enchroded	Encroachment shall be assessed after Demarcation	WET	TO BE DEEVELOPED BY DDA AFTER dUE APPROVEL	NA	NA	NO	NIL	NA	encroched	Er ANVIT MITTAL ee/rmd-8	MOB. 9650 7387 22	area fully encroched	
##	Salahpur Mazra	28° 46' 22.918" N 76° 59' 54.287" E	North West	(c)22//13 (2-19)	0.292	DDA					Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	WET	TO BE DEEVELOPED BY DDA AFTER dUE APPROVEL	NA	NA	NO	NIL	NA	water body	Er ANVIT MITTAL ee/rmd-8	MOB. 9650 7387 22	heavy vegetation	
##	Salahpur Mazra	28° 46' 8.695" N 76° 59' 42.336" E	North West	(d)24//23 (4-16), 33//2 (4-15),33//3 (4-16),33//4/2 (1-12),33//7/1(3-1),33//8 (6-4),33//9(5-10) Total area (30-14)	4.032	DDA					Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	WET	TO BE DEEVELOPED BY DDA AFTER dUE APPROVEL	NA	NA	NO	NIL	NA	water body	Er ANVIT MITTAL ee/rmd-8	MOB. 9650 7387 22		
##	Sawada	28° 42' 35" N 76° 59' 06" E	North West	(a) 229(38-18)	3.112	DDA								WET	Encroachment will be identify after TSS verification.	N/A	N/A	NO	NA	NA	WATER BODY	Er Mohit Parashar EE/RPD-3	MOB. 9971 1544 43		
##	Sawada	28° 42' 44.302" N 76° 59' 19.377" E	North West	(b)200 (10-4)	1.391	DDA								WET	Encroachment will be identify after TSS verification.	N/A	N/A	NO	NA	NA	WATER BODY	Er Mohit Parashar EE/RPD-3	MOB. 9971 1544 43		
##	Sawada	28° 42' 30.645" N 76° 59' 8.492" E	North West	(c)236 (5-5)	0.735	DDA								WET	Encroachment will be identify after TSS verification.	N/A	N/A	NO	NA	NA	WATER BODY	Er Mohit Parashar EE/RPD-3	MOB. 9971 1544 43		
##	Sawada	28° 42' 18.589" N 76° 58' 48.350" E	North West	(d)308 (13-0)	1.739	DDA								WET	Encroachment will be identify after TSS verification.	N/A	N/A	NO	NA	NA	WATER BODY	Er Mohit Parashar EE/RPD-3	MOB. 9971 1544 43		
##	Sawada	28° 42' 14.746" N 76° 58' 33.571" E	North West	(e)430 (8-14)	1.0889	DDA								WET	Encroachment will be identify after TSS verification.	N/A	N/A	NO	NA	NA	WATER BODY	Er Mohit Parashar EE/RPD-3	MOB. 9971 1544 43		
##	Sahipur	28 42.920°N 77 09.680°E	North West	4/28/2 (23-18)	3.101	DDA	NMD-1																		
##	Sakur pur F/74	28° 41' 5.858" N 77° 8' 28.229" E	North West	(a)30//26/2(0-11)	0.0014	DDA	NMD-3	No	Encroached	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	No	Sh. Vivek Kumar, EE/NM D-3	####	

##	Sakur pur F/75	28° 40' 58.236" N 77° 8' 27.224" E	North West	(b)30//27(1-1)	0.013	DDA	NMD-3	No	Encroached	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	No	Sh. Vivek Kumar, EE/NM D-3	####
##	Sakur pur F/76	28° 40' 41.906" N 77° 9' 13.677" E	North West	(c)50//10(4-16), 11(4-16), 12(3-17), 18(3-10) total area (16-19)	2.165	DDA	NMD-3	No	Encroached	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	No	Sh. Vivek Kumar, EE/NM D-3	####
##	Shalimar majra mad	28° 40' 07.5" N 77° 10.4" E	North West			DDA																			
##	Shalimar F/79 Sahip	28° 42' 57" N 77° 09' 41" E	North West			DDA																			
##	Wazirpur	77° 10' 16.690" E 28° 41' 28.648" N	North West	(a)532/2(19-4)	2.595	DDA																			
##	Asola	28° 27' 11.682" N 77° 12' 32.260" E	South	(a)1257 (21-19)	2.834	DDA		No	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	N/A	Encroachment shall be assessed after Demarcation	Encroachment will identify after TSS verification.	N/A	N/A	No	N/A	N/A	WATER BODY	No					
##	Asola	28° 26' 58.552" N 77° 11' 53.677" E	South	(b)1437(0-2)	0.0025	DDA		No	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	N/A	Encroachment shall be assessed after Demarcation	Encroachment will identify after TSS verification.	N/A	N/A	No	N/A	N/A	WATER BODY	No					
##	Asola	28° 26' 52.158" N 77° 12' 25.176" E	South	(c)1470(1-18)	0.1578	DDA		No	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	N/A	Encroachment shall be assessed after Demarcation	Encroachment will identify after TSS verification.	N/A	N/A	No	N/A	N/A	WATER BODY	No					
##	Asola	28° 27' 31.772" N 77° 10' 53.030" E	South	(g) 47(32-7)	4.374	DDA		No	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	N/A	Encroachment shall be assessed after Demarcation	Encroachment will identify after TSS verification.	N/A	N/A	No	N/A	N/A	WATER BODY	No					
##	Asola	28° 27' 25.244" N 77° 11' 11.078" E	South	(h) 483 (1-14)	0.152	DDA		No	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	N/A	Encroachment shall be assessed after Demarcation	Encroachment will identify after TSS verification.	N/A	N/A	No	N/A	N/A	WATER BODY	No					
##	Asola	28° 26' 51.558" N 77° 12' 46.229" E	South	(i) 1629(0-14)	0.0018	DDA		No	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	N/A	Encroachment shall be assessed after Demarcation	Encroachment will identify after TSS verification.	N/A	N/A	No	N/A	N/A	WATER BODY	No					
##	Asola	28° 26' 53.643" N 77° 12' 6.345" E	South	1457(0-2)	0.0025	DDA		No	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	N/A	Encroachment shall be assessed after Demarcation	Encroachment will identify after TSS verification.	N/A	N/A	No	N/A	N/A	WATER BODY	No					

##	Behlopur Khaddar F	28°35'12.67 "N 77°15'35.22 "E	South East	-	-	DDA																No water body exist. Location falls on PWD service road at Sarai Kale Khan near petrol pump.	-	-	-	-		
##	Chakchilla	28°34'41.70 "N 77°16'56.14 "E	South East			DDA	Horticulture wing.																				Pertains to Horticulture.	
##	Aastha Kunj Ph-II 1	28° 33' 16.382" N 77° 14' 50.610" E	South East		1.01	DDA																					Sh. Ashutos h Upadhy ay /Executive Engineer #####	
##	Hari nagar ashram F	28° 37' 47.538" N 77° 6' 55.582" E	South East	K. No. 1949 Area 18200 sq. meters	1.82	DDA																						
##	Jasola F/74	28° 32' 55.790" N 77° 16' 36.283" E	South East	(a) 479/66(1-2)	0.16	DDA																					Locations falls inside DJB treatment plan	
##	Jasola F/75	28° 30' 31.206" N 77° 19' 36.900" E	South East	(b)68/2(80-0)	10.702	DDA																					As per Geo coordinate location was found in Jaitpur	
##	Joga Bai F/66	77°16'29.87 "E / 28°33'47.19 "N	South East			DDA																					No water body exist. Location falls in Yamuna River Front. Rain water is accumulated there.	
##	Kalindi Aviral (AO)	28.583274 77.271365	South East	4.29 Hac		DDA																						
##	Kalindi Aviral (AO)	28.580406 77.277932	South East	3.70 Hac		DDA																						
##	Kalindi Aviral (AO)	28.583138 4 77.279193	South East	1.72 Hac.		DDA																						
##	Kotla mahigiran	77°17'30.76 "E / 28°32'24.22 "N	South East	255, 256	approx .1	DDA	not required being planned DDA land	.1 HA																			Civil work including fencing completed and persuing with DJB for water connection	
##	Khizarabad F/66	77°16'6.54"E / 28°33'59.96 "N	South East			DDA																						Pertains to SDMC.
##	Kotla Mubarakpur	28° 34.385"N 77° 13.348"E	South East	43 (1-12)	0.149	DDA																						
##	Kotla Mubarakpur	28° 33' 54.752" N 77° 13' 23.282" E	South East	391 (1-7)	0.227	DDA																						
##	Meetha pur	28°29'57.07 "N 77°18'57.17 "E	South East			DDA																					As per Geo Coordinates locations falls below DND-KMP Express way pillar No.P-14L and P-13L	

##	Budhela	28° 38' 19.572" N 77° 4' 7.262" E	outh Wes 22/14(4-8)	0.06	DDA	No	The land was allotted to Sahitya Kala Parishad by Intitutional Land Branch in December 2002 as per latest TSS which was identified by LM Wing. The ground is fiat with no depression.			NA	NA	NA	-	NO	NA	Pertains to IL, land Disposal Deptt. /DDA	Institutional	Pertains to planning department/DDA.	Sh. Shaurabh Gupta Executive Engineer / EE/DM D-5	####	
##	Budhela	28° 38' 16.045" N 77° 4' 7.098" E	outh Wes 22/24/1(1-19)]	DDA	No	The site was jointly inspected by Engg. & LM wing and no water body found at site as the Barat Ghar under jurisdiction of MCD has been built up at said location			NA	NA	NA	-	NO	NA	Pertains to LM /DDA	Residential	-	Sh. Shaurabh Gupta Executive Engineer / EE/DM D-5	####	
##	Chawala	28° 34' 0.556" N 77° 0' 17.160" E	outh Wes 196/1(19-15)	2.56	DDA	Yes	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	NO	NA	Pertains to LM /DDA	Residential	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	Wet water body, Not developed
##	Chawala	28° 33' 52.540" N 77° 0' 7.603" E	outh Wes 192(5-15)	0.688	DDA	Yes	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	NO	NA	Pertains to LM /DDA	Residential	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	Developed
##	Chawala	28° 34' 3.189" N 77° 0' 31.254" E	outh Wes 7/27(9-18)	1.228	DDA	Yes								NO	NA	Pertains to LM /DDA	Residential	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	Water Body does not Exist
##	Chawala	28° 33' 14.670" N 77° 0' 6.317" E	outh Wes 96(12-6)	1.685	DDA	Yes	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	NO	NA	Pertains to LM /DDA	Residential	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	Dry, Not developed
##	Chawala	28° 33' 44.787" N 77° 0' 28.422" E	outh Wes 199(14-17)	1.89	DDA	Yes	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	NO	NA	Pertains to LM /DDA	Residential	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	Dry, Not developed

##	Chawala	28° 33' 14.410" N 76° 59' 21.957" E	outh Wes 206 (4-4)	0.588	DDA	Yes	Encroachment shall be assessed after TSS Verification	Wet	-	--	-	NO	NA	-	--	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	Wet, Not developed				
##	Chawala	77° 0'16.55"E / 28°33'54.23 "N	outh Wes 215 (12-8)	1.62	DDA	Yes	Encroachment shall be assessed after TSS Verification	Wet	-	-	-	NO	NA	-	-	-	-	-	-	-	-				
##	Chawala	28° 33' 46.191" N 77° 0' 18.763" E	outh Wes 362(4-16)	0.556	DDA								-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	Water Body does not Exist
##	Daulat pur	28° 32' 31.867" N 76° 57' 52.693" E	outh Wes 29/7(08-14)	1.088	DDA	Yes	Encroachment shall be assessed after TSS Verification	Wet	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	Boundary wall exist				
##	Daulat pur	28° 32' 36.316" N 76° 57' 19.787" E	outh Wes 61(06-12)	0.81	DDA	Yes	Encroachment shall be assessed after TSS Verification	Dry	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	Boundary wall exist				
##	Daulat pur	28° 32' 48.671" N 76° 57' 44.945" E	outh Wes 41(11-03)	1.511	DDA	Yes	Encroachment shall be assessed after TSS Verification	Wet	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581					

Being Gram Sabha land demarcation is yet to be completed by Revenue department GNCTD.

##	Khera Dabar	28° 35' 7.462" N 76° 56' 16.757" E	outh Wes 53(18-3)	2.44	DDA	Yes	Encroachment shall be assessed after TSS Verification	Wet	-	-	-	-	NO	NA	-	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification			
##	Khera Dabar	28° 35' 12.606" N 76° 55' 43.242" E	outh Wes 46(16-4)	2.194	DDA	Yes	Encroachment shall be assessed after TSS Verification	Wet	-	-	-	-	NO	NA	-	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	B/Wall Exist			
##	Khera Dabar	28° 35' 22.680" N 76° 55' 56.834" E	outh Wes 51(10-1)	1.35	DDA							-	-	-	-	NO	NA	-	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	No water body exist at site
##	Khera Dabar	28° 34' 57.132" N 76° 56' 8.552" E	outh Wes 275(0-2)	0.0025	DDA	Yes	Encroachment shall be assessed after TSS Verification	Dry	-	-	-	-	NO	NA	-	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification			
##	Khera Dabar	28° 34' 58.405" N 76° 56' 8.342" E	outh Wes 305(0-2)	0.0025	DDA							-	-	-	-	NO	NA	-	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	No water body exist at site
##	Khera Dabar	28° 34' 59.040" N 76° 56' 6.616" E	outh Wes 315(0-2)	0.0025	DDA							-	-	-	-	NO	NA	-	-	-	-	-	-			
##	Khaira	28° 35' 48.015" N 76° 58' 14.960" E	outh Wes (a) 79(2-13)	0.28	DDA	No	Encroachment shall be assessed after Demarcation	-	-	-	-	-	NO	NA	-	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification			
##	Khaira	28° 35' 43.485" N 76° 57' 53.742" E	outh Wes (b) 178(8-6)	1.15	DDA	No	Encroachment shall be assessed after Demarcation	-	-	-	-	-	NO	NA	-	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification			

##	Khaira	28° 36' 1.025" N 76° 57' 39.833" E	outh Wes (c) 185(5-5)	0.73	DDA	Yes	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	Encroachment shall be assessed after Demarcation	-	-	-	-	NO	NA	-	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	Developed
##	Kapashera	28° 31' 37.540" N 77° 4' 57.766" E	outh Wes 664/1(7-3)	0.97	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-----	-----	-----	Estimate prepared and submitted to SDM office Kapashera	NA as the waterbody is in dry condition	Nil	Nil	No	N/A	N/A	Waterbody	No	-	Sh. Deepak Bhatt	011-26122318		
##	Kapashera	28° 31' 35.150" N 77° 4' 59.457" E	outh Wes 664/5(0-4),664/8(0-15) total area (0-19)	0.0023	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-----	-----	-----	Estimate prepared and submitted to SDM office Kapashera	NA as the waterbody is in dry condition	Nil	Nil	No	N/A	N/A	Waterbody	No	-	Sh. Deepak Bhatt	011-26122318		
##	Khar Khari jatmal	28° 34' 48.117" N 76° 56' 40.745" E	outh Wes 75/1(5-1)	0.68	DDA	Yes	Yes	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Wet	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification	
##	Khar Khari Nahar	28° 34' 52.086" N 76° 57' 24.364" E	outh Wes (a) 23/27(02-05)	0.33	DDA	Yes	Yes	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Dry	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification	
##	Khar Khari Nahar	28° 35' 10.508" N 76° 57' 47.045" E	outh Wes 35(15-09)	2.12	DDA	Yes	Yes	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Wet	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification	
##	Khar Khari Nahar	28° 35' 27.752" N 76° 57' 47.552" E	outh Wes 6/11/2 (5-11)	0.683	DDA	Yes	Yes	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Dry	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification	

##	Mitraun	28° 36' 26.157" N 76° 56' 19.587" E	outh Wes (c) 220(9-11)	1.218	DDA	No	To be calculated after demarcation	Dry	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification			
##	Mitraun	28° 36' 24.500" N 76° 56' 59.838" E	outh Wes (d) 186(8-15)	1.0903	DDA	No	To be calculated after demarcation	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification			
##	Mitraun	28° 36' 25.593" N 76° 56' 58.731" E	outh Wes (e) 187(-)		DDA	No	To be calculated after demarcation	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification			
##	Mitraun	28° 36' 24.371" N 76° 56' 36.700" E	outh Wes (f) 250/1(0-5)	0.0063	DDA											NO	NA								
##	Mitraun	28° 36' 16.394" N 76° 56' 43.180" E	outh Wes (g) 304/3(0-4)	0.005	DDA											NO	NA						Sh. Manish Kumar Gupta Executive Engineer	011-25075581	No watre body exists at site
##	Mitraun	28° 36' 4.129" N 76° 56' 32.195" E	outh Wes (h) 94/26(0-5)	0.0063	DDA	No										NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	No watre body exists at site
##	Mitraun	28° 36' 12.734" N 76° 56' 48.139" E	outh Wes (i) 65/26(0-5)	0.0063	DDA	No										NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	No watre body exists at site
##	Nangli Sakarwati	28° 37' 5.139" N 77° 0' 7.813" E	outh Wes 51(3-10)	0.414	DDA	YES	Pertains to LM	Pertains to LM	Pertains to LM	Pertains to LM	YES	Already Developed	N/A	N/A	-	NO	NA	N/A	N/A	N/A	Already developed park	Pertains to Planning			
##	Nangli Sakarwati	28° 37' 8.859" N 77° 0' 0.451" E	outh Wes 52(3-9)	0.521	DDA	YES	Pertains to LM	Pertains to LM	Pertains to LM	Pertains to LM	YES	Already Developed	N/A	N/A	-	NO	NA	N/A	N/A	N/A	Already developed water body	Pertains to Planning			
##	Najafgarh F/75	28° 36' 38.635" N 76° 59' 12.334" E	outh Wes 23/5/1(6-9)	0.923	DDA											NO	NA								
##	Najafgarh F/76	28° 36' 35.559" N 76° 59' 8.991" E	outh Wes 23/13/2(1-16)	0.254	DDA											NO	NA								
##	Nangali Jalib F/66	28° 38' 5.943" N 77° 5' 26.887" E	West (a)1 etc/70 (3-9)	0.521	DDA											NO	NA								

##	Samaspur Khalsa	28° 35' 9.170" N 76° 54' 28.633" E	outh Wes	17/28(5-5)	0.735	DDA	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification
##	Samaspur Khalsa	28° 34' 52.258" N 76° 54' 2.808" E	outh Wes	36/30(7-15)	0.956	DDA	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification
##	Samaspur Khalsa	28° 34' 48.653" N 76° 54' 20.154" E	outh Wes	36/67(15-12)	2.022	DDA	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification
##	Sarangpur	28° 32' 35.434" N 76° 53' 18.742" E	outh Wes	71(8-16)	1.091	DDA	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Dry	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification
##	Surakh pur	28° 37' 23.561" N 76° 56' 56.483" E	outh Wes	204(4-6)	0.61	DDA									NO	NA								
##	Surehera	28° 36' 20.189" N 76° 55' 31.683" E	outh Wes	15/1/2(51-14)	6.841	DDA	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification
##	Surehera	28° 36' 6.834" N 76° 55' 57.216" E	outh Wes	28/23(3-16)	0.422	DDA	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification													Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification
##	Surehera	28° 36' 43.827" N 76° 56' 14.076" E	outh Wes	38/23(17-14)	2.292	DDA	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Dry	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification
##						DDA					-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	No water body at site

##	Surehera	28° 35' 42.199" N 76° 56' 21.988" E	outh Wes	40/1/2(13-5)	1.806	DDA		Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Dry	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification
##	Surehera	28° 35' 49.345" N 76° 56' 35.381" E	outh Wes	42/12/1(7-3)	0.976	DDA		Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Dry	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification
##	Surehera	28.597819 76.940930	outh Wes	35/23		DDA					Dry	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification
##	Tajpur Khurd	28° 34' 36.922" N 77° 0' 47.185" E	outh Wes	33(18-16), 34(0-15) total area (19-11)	2.556	DDA		Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification
##	Toganpur F/02	28° 34' 15.386" N 77° 3' 31.658" E	outh Wes	1/170(4-5)	0.602	DDA					Wet					NO	NA								
##	Sahupura	28° 34.280' N 77° 03.672' E	outh Wes	17/2 (3-18)	0.425	DDA										NO	NA								
##	Ujwa	28° 34' 18.039" N 76° 54' 14.180" E	outh Wes	(a) 98(23-15)	3.097	DDA		To be calculated after demarcation	To be calculated after demarcation	To be calculated after demarcation	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification
##	Ujwa	28° 34' 11.652" N 76° 54' 6.449" E	outh Wes	(b)103(4-11)	0.549	DDA		To be calculated after demarcation	To be calculated after demarcation	To be calculated after demarcation	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification
##	Ujwa	28° 33' 55.572" N 76° 54' 16.637" E	outh Wes	(c) 105(9-12)	1.22	DDA		To be calculated after demarcation	To be calculated after demarcation	To be calculated after demarcation	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification

##	Ujwa	28° 33' 50.110" N 76° 54' 40.148" E	outh Wes (d) 107(6-0)	0.802	DDA	No	To be calculated after demarcation	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification			
##	Ujwa	28° 33' 39.215" N 76° 54' 40.731" E	outh Wes (e) 109(4-0)	0.535	DDA	No	To be calculated after demarcation	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification			
##	Ujwa	28° 34' 5.321" N 76° 54' 26.865" E	outh Wes (f) 113(9-0)	1.204	DDA	No	To be calculated after demarcation	Dry	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification			
##	Ujwa	28° 33' 32.398" N 76° 54' 56.726" E	outh Wes (g) 123(3-12)	0.417	DDA	No	To be calculated after demarcation	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification			
##	Ujwa	28° 33' 45.445" N 76° 55' 18.035" E	outh Wes (h) 126(20-18)	2.699	DDA	No	To be calculated after demarcation	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification			
##	Ujwa	28° 34' 0.328" N 76° 55' 27.231" E	outh Wes (i) 129(16-4)	2.194	DDA	No	To be calculated after demarcation	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification			
##	Water Body at Sector	28°35'58" N, 77°2'58" E	outh Wes 0.74 ha	0.60 ha	DDA	HCD-7	Yes	Yes	NA	NA	NA	Wet	already developed	NA	Good	NA	NO	NA	-	NA	NA	Water body	NA	####	
##	Bakarwala	28.667650 77.013210	West (a) 91/2 (19-02)	2.56	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-	-	-	Nil	-	Poor	-	NO	NA	No	NA	NA	Water body	No			
##	Bakarwala	28° 40' 1.776" N 77° 1' 0.496" E	West (b) 83(09-02)	1.23	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-	-	-	Estimate prepared and is under scrutiny	-	Very poor	-	NO	NA	No	NA	NA	Water body	No			
##	Bakarwala	28° 40' 6.689" N 77° 1' 3.337" E	West (c)82(04-04)	0.588	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-	-	-	Estimate prepared and is under scrutiny	-	Very poor	-	NO	NA	No	NA	NA	Water body	No			

##	Bakarwala	28° 40' 11.381" N 77° 0' 56.981" E	West	(d) 10/10/2 (01-10)	0.147	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-	-	-	Developed with proper boundarywall	-	Good	-	NO	NA	No	NA	NA	Water body	No				
##	Bakarwala	28° 39' 45.275" N 77° 1' 4.426" E	West	(e)92/2(06-03)	0.84	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-	-	-	Developed with proper boundarywall	-	Good	-	NO	NA	No	NA	NA	Water body	No				
##	Bakarwala	28° 39' 36.553" N 77° 0' 17.063" E	West	(f) 33/25(4-16)	0.55	DDA	No	No encroachment	No encroachment	-	-	-	Nil	-	NA	-	NO	NA	No	NA	NA	Seasonal water body	No				
##	Baprola	28° 38' 59.131" N 77° 0' 36.547" E	West	(a) 6//17/2(0-8)6//18/2(0-8)6//24/2(0-16)6//24/3(0-8) total area (2-0)	0.267	DDA	No	No encroachment	No encroachment	-	-	-	Nil	-	-	-	NO	NA	No	NA	NA	Seasonal water body	NO				
##	Baprola	28° 38' 35.909" N 77° 0' 53.556" E	West	(b)22//5(4-16)32/1(4-0)total area(8-16)	1.091	DDA	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	
##	Baprola	28° 38' 28.550" N 77° 0' 39.070" E	West	(c)23//17(4-16)23//24(4-16)23//24(4-16)23//25(4-14)29//4(3-8) total area (17-14)	2.292	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-	-	-	Developed with proper boundarywall	-	Poor	-	NO	NA	NO	NA	NA	Water body	NO				
##	Baprola	28° 38' 19.763" N 77° 1' 0.291" E	West	(d)31//19/2 (1-02)	0.16	DDA	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	Pertains to DSIIDC	
##	Baprola	28° 37' 52.568" N 77° 0' 30.509" E	West	(e)55//11/2 (1-0)	0.133	DDA	No	No encroachment	No encroachment	-	-	-	Nil	-	-	-	NO	NA	NO	NA	NA	Chat puja ghat	NO				
##	Basai Darapur Sudar	28° 39' 33.771" N 77° 8' 11.452" E	West	(a) 732(12-6)	1.68	DDA	Yes	60% (Apoprox)	40% (Apoprox)	Pertains to LM	Pertains to LM		Pertains to LM	-	-	-	NO	NA	-	-	-	Residential	NO	pertains with Planning Dept/DDA	Sh. Shaurbh Gupta Executive Engineer / EE/DM D-5	####	
##	Garhi peeran F/89 @	28° 40' 19.386" N 77° 5' 43.872" E	West	Paschim Vihar, 14700 Sq.mtrs.	1.47	DDA	HCD-8	yes	free from encroachment	NA	NA	NA	seasonal wet	NA	NA	NA	NA	NA	NO	NA	NO	Park/Green	NO		Sh. Rakesh Kumar EE/HC D-8	####	NA
##	Garhi peeran F/89 @	28° 40.688' N 77° 05.640' E	West	487 with in Lal Dora (one acre)	0.404	DDA			The location mentioned with GPS coordinate was inspected on 05.03.2021 along with LM & Horticulture wing DDA and no water body found	Pertains to MCD				Pertains to MCD	Pertains to MCD	NO	NA				Pertains to MCD	Pertains to MCD					
##	Garhi peeran F/89 @	28° 40' 35.613" N 77° 5' 20.418" E	West	434(11-6)	1.49	DDA			The location mentioned with GPS coordinate was inspected on 05.03.2021 along with LM & Horticulture wing DDA and no water body found there. The land has been developed as park by MCD					Pertains to MCD	Pertains to MCD	NO	NA				Pertains to MCD	Pertains to MCD					

##	Neelwal	28° 40' 3.239" N 76° 58' 32.680" E	West	(a)55(14-17)	1.895	DDA		Yes	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification	
##	Neelwal	28° 40' 5.277" N 76° 58' 47.638" E	West	(b)86(08-11)	1.084	DDA		Yes	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Encroachment shall be assessed after TSS Verification	Wet	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification	
##	Neelwal	28.673265 76.986083	West	Kh. No. 184 (2-0),		DDA							-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	No water body at site	
##	Niiothi	28° 38' 51.104" N 77° 3' 26.442" E	West	39//9/2(5-8)	0.775	DDA		No	To be calculated after demarcation	To be calculated after demarcation	-	Complete	-	-	NA	-	NO	NA	NO	NA	NA	Vacant land	No				
##	Ranhola @ safipur r	28° 39' 51.259" N 77° 3' 3.741" E	West	(a)59(13-12)	1.755	DDA		No	To be calculated after demarcation	To be calculated after demarcation	-	-	-	-	-	-	NO	NA	NO	NA	NA	Encroached	No				
##	Ranhola @ safipur r	28° 39' 20.809" N 77° 2' 21.068" E	West	(b)67(11 bighas)	1.471	DDA		No	To be calculated after demarcation	To be calculated after demarcation	-	-	-	-	-	-	NO	NA	NO	NA	NA	Encroached	No				
##	Ranhola @ safipur r	28° 39' 31.438" N 77° 2' 12.330" E	West	(c)76(3-13) (3077 sq.mtrs.)	0.3077	DDA		No	To be calculated after demarcation	To be calculated after demarcation	-	-	-	-	-	-	NO	NA	NO	NA	NA	Encroached	No				
##	Tihar Lake	28° 37' 52.537" N 77° 6' 19.312" E	West	1533(92-18)	12.33	DDA	HCD-8	Yes	Free from encroachment	NA	NA	seasonal wet	NA	NA	NA	NA	NO	NA	NO	NA	NA	Green /Park	NO	Sh. Rakesh Kumar EE/HCD-8	####	NO	
##	Tihar	28° 37' 52.518" N 77° 6' 37.649" E	West	1838(16-10)	2.153	DDA											NO	NA									
##	Tilang pur kotla	28° 38' 47.566" N 77° 1' 41.374" E	West	19(9-1)	1.217	DDA		No	To be calculated after demarcation	To be calculated after demarcation	-	-	-	-	-	-	NO	NA	NO	NA	NA	water body	No				
##	Tikari Kalan	28° 41' 52.985" N 76° 58' 7.134" E	West	(a)478min (5-6)	0.749	DDA		No	To be calculated after demarcation	To be calculated after demarcation	-	-	-	-	-	-	NO	NA	-	-	-	-	-	Sh. Manish Kumar Gupta Executive Engineer	011-25075581	TSS Submitted to LM for verification	

##	Rajokari	28° 31' 37.707" N 77° 6' 44.267" E	New Delh (a)41(2-0)	0.267	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-----	-----	-----	has been prepared for its development and submitted to competent authority of DDA for further N.a	Palin land	N/A	Nil	No	N/A	N/A	Waterbody	No	Sh. Deepak Bhatt	011-26122318
##	Rajokari	28° 30' 29.365" N 77° 5' 57.913" E	New Delh (b)695(05-13)	0.686	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-----	-----	-----	has been prepared for its development and submitted to competent authority of DDA for further N.a	N/A	N/A	Nil	No	N/A	N/A	Waterbody	No	Sh. Deepak Bhatt	011-26122318
##	Rajokari	28° 30' 55.311" N 77° 6' 45.571" E	New Delh (c)251(04-11)	0.5498	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-----	-----	-----	Development work has been taken up by I&FC department under Dilli Gramoday Abhiyan	poor	Storm water drain connected with waterbody	Nil	No	N/A	N/A	Waterbody	No	Sh. Deepak Bhatt	011-26122318
##	Rajokari	28° 30' 40.361" N 77° 6' 54.445" E	New Delh (d)1150 (13-11)	1.753	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-----	-----	-----		N/A	Storm water drain connected with waterbody	Nil	No	N/A	N/A	Most of area has been covered by Harijan Basti and Chaupal as per the TSS.	No	Sh. Deepak Bhatt	011-26122318
##	Rajokari	28° 30' 44.640" N 77° 7' 9.908" E	New Delh (e)1234/11(11-4)	1.525	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-----	-----	-----	Developed water body Being Maintained by I&FC Department	poor	Storm water drain connected with water treatment unit	Nil	No	N/A	N/A	Most of area has been covered by Harijan Basti and Chaupal as per the TSS.	No	Sh. Deepak Bhatt	011-26122318

##	Rajokari	28° 30' 55.078" N 77° 7' 4.157" E	New Delh (g)1164 (19-4)	2.595	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-----	No water body exist, Built up Harijan Basti exist on this land.									No	Sh. Deepak Bhatt	011-26122318	
##	Rajokari	28° 30' 20.126" N 77° 6' 24.874" E	New Delh (h)848(1-1)	0.147	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-----		has been prepared for its development and submitted to competent authority of DDA for further N.a								No	Sh. Deepak Bhatt	011-26122318	
##	Rajokari	28° 31' 7.241" N 77° 6' 25.079" E	New Delh (l)446(40-18)	5.375	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-----		oped. However, this water body required some renovation work and as per the direction of DM,		N/A as it Collect water during rainy season and remains dry for other season						Waterbody	No	Sh. Deepak Bhatt	011-26122318
##	Rajokari	28° 31' 7.241" N 77° 6' 25.079" E	New Delh (l)446(40-18)	5.375	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-----		oped. However, this water body required some renovation work and as per the direction of DM,		N/A as it Collect water during rainy season and remains dry for other season						Waterbody	No	Sh. Deepak Bhatt	011-26122318
##	Rang Puri	28° 32' 33.086" N 77° 7' 9.653" E	New Delh (a)105(6-9)	0.923	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-----		oped, maintenance work required and for the same estimate has already submitted to SDM office, Vasant Vihar								Waterbody	No	Sh. Deepak Bhatt	011-26122318
##	Rang Puri	28° 32' 2.833" N 77° 7' 9.941" E	New Delh (b)660(12-12)	1.621	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-----				Dry						Waterbody	No	Sh. Deepak Bhatt	011-26122318
##	Rang Puri	28° 32' 2.833" N 77° 7' 9.941" E	New Delh (b)660(12-12)	1.621	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-----				Collect water during rainy season and remains dry for other season						Waterbody	No	Sh. Deepak Bhatt	011-26122318
##	Rang Puri	28° 32' 2.833" N 77° 7' 9.941" E	New Delh (b)660(12-12)	1.621	DDA	No	To be calculated after demarcation	To be calculated after demarcation	-----		Devel		Collect water during rainy season and remains dry for other season						Waterbody	No	Sh. Deepak Bhatt	011-26122318

##	Samalkha	28° 31' 20.676" N 77° 5' 58.725" E	New Delh	41		DDA	Area not under the jurisdiction of DDA /SPD-1												No waterbody Exist Hotel exist on this land.s per geographical coordinates				Area jurisdiction may be confirmed by LM wing				
##	Samalkha	28° 31' 53.679" N 77° 6' 41.905" E	New Delh	446(5-13)	0.686	DDA	Area not under the jurisdiction of DDA /SPD-1												No waterbody Exist, Farmhouse exist on this land as per geographical coordinates				Area jurisdiction may be confirmed by LM wing				
##	Samalkha	28° 31' 49.213" N 77° 5' 42.715" E	New Delh	52(8-9)	1.19	DDA		No	To be calculated after demarcation	To be calculated after demarcation	-----	-----	-----						No waterbody exist on this land. Chaupal exist on this land	No	Sh. Deepak Bhatt	011-26122318					
##	Samalkha	28° 31' 21.484" N 77° 5' 56.254" E	New Delh	53(7-5)	1.0033	DDA	Area not under the jurisdiction of DDA /SPD-1												No waterbody exist on this land. Rajokri fly over bridge exist on the land				Area jurisdiction may be confirmed by LM wing				
##	Shahbad Mohd.Pur	28° 33' 40.951" N 77° 3' 23.254" E	New Delh	1/42(12-12)	1.621	DDA																					
##	Shahbad Mohd.Pur	28° 33' 33.374" N 77° 04.051' E	New Delh	1/72(28-17)	0.54	DDA																Sh. Vishal kumawat Executive Engineer	####				
##	Shahbad Mohd.Pur	28° 33' 20.631" N 77° 4' 10.107" E 28° 33.324' N 77° 04.129' E	New Delh	1/535(31-6)	0.08	DDA				NA	NA	NA	Dry									NA	Sh. Vishal kumawat Executive Engineer	####			
##	Shahbad Mohd.Pur	28° 33' 28.729" N 77° 4' 7.089" E	New Delh	1/208		DDA				NA	NA	NA	Dry									NA					
##	Todapur	28°37.334'N 77°09.572'E	New Delh	114 (8-13)	1.087	DDA		Yes	free from encroachment	NA	NA	NA	Seasonal wet	NA	NA	NA	NA	NA	NA	NA	NA	NA	Green/Park	NA	Sh. Rakesh Kumar EE/HC D-8	####	NA

##	WB-31	28°34'54.32 "N 77°16'38.13 "E	Zone "O" of MPD 2021	Zone "O" of MPD 2021	2.2	DDA	HCC-3	Yes	NA	NA	NA	NA	Restoration works carriedout as per th recommendations of Principal Committee constituted by Hon'ble NGT	NA									No			
##	WB-32	28°34'52.01 "N 77°16'48.30 "E	Zone "O" of MPD 2021	Zone "O" of MPD 2021	0.44	DDA	HCC-3	Yes	NA	NA	NA	NA	Restoration works carriedout as per th recommendations of Principal Committee constituted by Hon'ble NGT	NA									No			
##	WB-33 (Kilokari)	28° 34' 38.257" N 77° 16' 10.888" E 28°34'42.21 "N 77°16'4.70"E	Zone "O" of MPD 2021	Zone "O" of MPD 2021	4.87	DDA	HCC-3	Yes	NA	NA	NA	NA	Restoration works carriedout as per th recommendations of Principal Committee constituted by Hon'ble NGT	NA									No			pertain to Horticulture.
##	WB-34	28°34'42.00 "N 77°16'17.84 "E	Zone "O" of MPD 2021	Zone "O" of MPD 2021	1.75	DDA	HCC-3	Yes	NA	NA	NA	NA	Restoration works carriedout as per th recommendations of Principal Committee constituted by Hon'ble NGT	NA									No			
##	WB-35	28°34'49.62 "N 77°16'14.67 "E	Zone "O" of MPD 2021	Zone "O" of MPD 2021	8.48	DDA	HCC-3	Yes	NA	NA	NA	NA	Restoration works carriedout as per th recommendations of Principal Committee constituted by Hon'ble NGT	NA									No			

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27
Sl. Nos.	Geo-coordinates (Latitude & Longitude)	District	Khasra No(s)	Total Area (Ha)	Land owning agency	Demarcation Completed (Yes / No)	Area Free from Encroachment (if any)	Area Encroached Upon (if any)	Number of Encroachers (if any)	Details of Encroachers (if any)	Area Dried Up (if any)	Action Plan		Present Status of Water Quality	Compliance with SC Order dated 05.03.2019 (Yes/No & Remarks)	Details of Drains Discharging Untreated Sewage	Details of STP Treated Water Discharge	Land Allotment Status			Present Land Use Status	Can it be developed as a Tourist spot, If yes, action taken so far	Name & Designation of Nodal Officer	Contact Details of Nodal Officer	Any Other Relevant Information	
												Action Plan for Protection of Water Body	Action Plan for Removal of Encroachments					Whether Land Allotted to any individual, authority or third party and power (Yes/No)	Details of Allotment (if any)	Statutory Power under which Allotment made						
1	Badar pur khaddar	28.784592" N 77.231206" E	North East	17 Approx (0-12)	0.05	BDO																				
2	Pur Delhi	28.74638 77.220576	North East			BDO																				
3	Pur Shahdara	28.7429 77.220576	North East			BDO																				
4	Sabahpur Delhi	28° 44' 49.403" N 77° 13' 21.356" E	North East			BDO																				
5	Auchandi	28° 49' 11.375" N 77° 0'	North	(a) 45/7, 6/1 (5-05)	0.67	BDO	NO	YES	NO	will be confirm after demarca	NIL	NIL	Estimate has been prepared by I&FC Deptt		Does not pertain to this office				No					NA	NA	
6	Auchandi	28° 49' 15.191" N 76° 59' 56.091" E	North	(b)85 (10-3)	1.377	BDO	NO	YES	NO	will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation		Does not pertain to this office				No					NA	NA	
7	Auchandi	28° 49' 4.660" N 76° 59' 46.301" E	North	(c)88 (7-0)	0.93	BDO	NO	YES	NO	will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation		Does not pertain to this office				No					NA	NA	
8	Auchandi	28° 49' 22.824" N 76° 59' 24.715" E	North	(d)89 (25-10)	3.35	BDO	NO	YES	NO	will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation		Does not pertain to this office				No					NA	NA	
9	Bakoli	28° 49' 14.071" N 77° 8' 54.052" E	North	(a) 13/8, 13/7, 13/6, 13/14 (14-00)	1.87	BDO	NO	YES	NO	will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation		Does not pertain to this office				No					NA	NA	

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10	Hamid pur	28° 49' 42.018" N 77° 9' 6.670" E	North	(a)47/1(9-16)	1.22	BDO				will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation			Does not pertain to this office			No					NA	NA
11	Hamid pur	28° 49' 46.792" N 77° 8' 57.836" E	North	(b)31/41(10-18)	1.36	BDO				will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation			Does not pertain to this office			No					NA	NA
12	Hamid pur	28° 49' 44.845" N 77° 8' 55.586" E	North	(c)53 (0-15)	0.0018	BDO				will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation			Does not pertain to this office			No					NA	NA
13	Hamid pur	NA	North	(d) 54(0-5)	0.0062	BDO				confirm	NIL	NIL	has been			pertain to			No					NA	NA
14	Mungesh pur	28° 48' 56.264" N 76° 58' 24.450" E	North	(a)49(12-17)	1.628	BDO				will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation			Does not pertain to this office			No					NA	NA
15	Mungesh pur	28° 49' 25.764" N 76° 58' 26.382" E	North	(b)4//21 (4-16)	0.556	BDO				will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation			Does not pertain to this office			No					NA	NA
16	Mungesh pur	28° 49' 24.167" N 76° 58' 25.981" E	North	(c)11//26 (4-16)	0.556	BDO				will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation			Does not pertain to this office			No					NA	NA
17	Mungesh pur	28° 49' 0.801" N 76° 58' 32.694" E	North	(d)314/2 (6-1),308/2 (0-15) total area (6-16)	0.82	BDO				will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation			Does not pertain to this office			No					NA	NA
18	Mungesh pur	28°48' 54.85 N 76°58' 9.55' E	North	Kh. No. 22/34		BDO				will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation			Does not pertain to this office			No					NA	NA
19	Naya Bans	28° 47' 0.320" N 77° 5' 22.442" E	North	(a)42/28 (01-17)	0.156	DDA	NA	NA	NA	will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation			Does not pertain to this office			No					NA	NA

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20	Naya Bans	28° 47' 9.297" N 77° 5' 39.463" E	North	(b)44/28 (05-17)	0.691	DDA	NA	NA	NA	will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation	Does not pertain to this office	No					NA	NA
21	Naya Bans	28° 47' 23.586" N 77° 4' 7.660" E	North	(c)12/29, 30 total area (07-05)	1.0033	DDA	NA	NA	NA	will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation	Does not pertain to this office	No					NA	NA
22	Naya Bans	28° 46' 59.178" N 77° 5' 45.560" E	North	(d) 55/6,7,8,14, 15 (16-07))	2.163	DDA	NA	NA	NA	will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation	Does not pertain to this office	No					NA	NA
23	Naya Bans	28° 47' 23.585" N 77° 5' 27.011" E	North	(e)19/27 (7-5)	1.0033	DDA	NA	NA	NA	will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation	Does not pertain to this office	No					NA	NA
24	Singhola	28° 50' 22.450" N 77° 7' 14.841" E	North	(a)28//26(9-2)	1.23	BDO	NO	YES	NO	will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation	Does not pertain to this office	No					NA	NA
25	Singhola	28° 50' 40.156" N 77° 7' 16.918" E	North	(b)12//26 (6-16)	0.824	BDO	NO	YES	NO	will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation	Does not pertain to this office	No					NA	NA
26	Singhola	28° 51' 3.675" N 77° 7' 29.734" E	North	(c)7//26/1(0-4)	0.018	BDO	NO	YES	NO	will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation	Does not pertain to this office	No					NA	NA
27	Tajpur kalan	28° 50' 8.786" N 77° 10' 2.618" E	North	(a)42(6-16)	0.824	BDO	NO	YES	NO	will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation	Does not pertain to this office	No					NA	NA
28	Tajpur kalan	28° 50' 21.565" N 77° 10' 19.840" E	North	(b)41min (6-13)	0.82	BDO	NO	YES	NO	will be confirm after demarcation	NIL	NIL	Estimate has been prepared by I&FC Deptt for rejuvenation	Does not pertain to this office	No					NA	NA

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40	Nizampur rasidpur	28° 43' 12.469" N 76° 57' 49.703" E	North West	(f)30//3, 30//4 (3-01)	0.414	BDO	Yes	Yes	No	Nil	Nil	No	Will be taken up after rejuvenation	Na	Does not pertain to this office	No	Nil	NA	Water B	No	-	-	-			
41	Nizampur rasidpur	28° 43' 10.273" N 76° 57' 55.356" E	North West	(g)31/10(4-16)	0.556	BDO	Yes	Yes	No	Nil	Nil	No	Will be taken up after rejuvenation	Na	Does not pertain to this office	No	Nil	NA	Water B	No	-	-	-			
42	Nizampur rasidpur	28° 43' 7.962" N 76° 57' 55.249" E	North West	(h)31/11(4-16)	0.556	BDO	Yes	Yes	No	Nil	Nil	No	Will be taken up after rejuvenation	Na	Does not pertain to this office	No	Nil	NA	Water B	No	-	-	-			
43	Nizampur rasidpur	28° 42' 50.988" N 76° 57' 40.732" E	North West	(i)49//6/1 (0-12),50//10(6-6) Total area (6-18)	0.826	BDO	Yes	Yes	No	Nil	Nil	No	Will be taken up after rejuvenation	Na	Does not pertain to this office	No	Nil	NA	Water B	Yes	-	-	-			
44	Nizampur rasidpur	28° 43' 8.597" N 76° 57' 26.021" E	North West	(j)269 (12-19),269/2 (0-8) Total area (13-7)	1.832	BDO	Yes	No	Full	Full	Occupied by people possessing 20-point allotment receipts since the last 40-50 years, hence not to be rejuvenated.	Yes	Nil	Nil	Does not pertain to this office	No	Nil	NA	Encroac	No	-	-	Occupied by people possessing 20-point allotment receipts since the last 40-50 years, hence not to be rejuvenated.			
45	Nizampur rasidpur	28° 42' 52.281" N 76° 57' 34.204" E	North West	(k)335 (4-8)	0.642	BDO	Yes	Yes	No	Nil	Nil	No	Will be taken up after rejuvenation	Na	Does not pertain to this office	No	Nil	NA	Water B	No	-	-	-			
46	Chandan Hola	28° 28' 8.964" N 77° 10' 54.931" E	South	160-161 (04-07) New Kh.No. 348	0.362	BDO	Yes	Yes	Nil	Nil	NA	No	rejuvenated	NA	Does not pertain to this office	No	NA	NA	Water B	No.		Sh. Tanuj Bhanot, BDO(South)	9810578938			
47	Fatehpur Beri	28° 27' 33.262" N 77° 10' 36.553" E	South	(a)691(6-6)	0.525	BDO	No	No.	Area will be confirm after demarcation	will be confirm after demarcation	NA	Partly D	NA	After demarcation	Does not pertain to this office	No	NA	NA	demarcation pending	No.		Sh. Tanuj Bhanot, BDO(South)	9810578938			
48	Fatehpur Beri	28° 26' 16.217" N 77° 10' 56.805" E	South	(b)1322min (1-05)	0.104	BDO	No	No	Fully encroached	will be confirm after demarcation	NA	Yes	NA	After litigation	NA	Does not pertain to this office	Does not pertain to this office	Does not pertain to this office	No	NA	NA	litigation	No.		Sh. Tanuj Bhanot, BDO(South)	9810578938

1	2	3	4	5	6	7	8	9-12 Encroachment Details				13	14 Action Plan		16	17	18	19-22 Land Allotment Status				23	24	25	26	27	
Sl. Nos.	Wetland Name	Geo-coordinates (Latitude & Longitude)	District	Khasra No(s)	Total Area (Ha)	Land owning agency	Demarcation Completed (Yes / No)	Area Free from Encroachment (if any)	Area Encroached Upon (if any)	Number of Encroachers (if any)	Details of Encroachers (if any)	Area Dried Up (if any)	Action Plan for Protection of Water Body	Action Plan for Removal of Encroachments	Present Status of Water Quality	Compliance with SC Order dated 05.03.2019 (Yes/No & Remarks)	Details of Drains Discharging Untreated Sewage	Details of STP Treated Water Discharge	Whether Land Allotted to any individual, authority or third party and power (Yes/No)	Details of Allotment (if any)	Statutory Power under which Allotment made	Present Land Use Status	Can it be developed as a Tourist spot, If yes, action taken so far	Name & Designation of Nodal Officer	Contact Details of Nodal Officer	Any Other Relevant Information	
1	Ghazipur F/74(4)	77°19'14.17"E 28°38'6.18"N	East	(d)464(0-09)	0.0011	MCD	Yes	No Encroachment	1.53 acre	Boundary wall completed	Dry	Yes	Nil	50KLD Capacity	DDA	Handedover by DDA	MCD	Water body	No	Rajit Kumar, (ADH/SSZ)	8750486080	
2	Ghazipur	28.63055 77.318142	East		0.4	MCD	Yes	No Encroachment	3.57 acre	Boundary wall completed	Dry	Yes	Nil	Under process	DDA	Handedover by DDA	MCD	Water body	No	Rajit Kumar, (ADH/SSZ)	8750486080	
3	Mandawali Fazilpur	28° 37' 47.439" N 77° 17' 45.070" E	East	(a)625, 626 (30-0)	4.0134	MCD	Yes	No Encroachment	8.35 acre	Boundary wall completed	Good	Yes	Nil	50KLD Capacity	DDA	Handedover by DDA	MCD	Water body	No	Rajit Kumar, (ADH/SSZ)	8750486080	
4	Jhilmil tahirpur F/66 (1)	28°41.204'N 77°18.954'E	Shahdara	(a) 8400 sq.mtrs. K No. 1	0.84	MCD	Yes	No Encroachment		Boundary wall completed	Dry	Yes	Nil		DDA	Handedover by DDA	MCD	Water body	No	Bharat Bhushan, (ADH/SNZ)	7503739423	
5	Welcome Jheel, Shahdara	28 40.515'N, 77 16.695'E	Shahdara	(32.42 acre) 232, 233, 234, 435, 236, 237, 238, 239, 240, 245, 246, 247 etc.	13.12	MCD	Yes	No Encroachment	30 Acre	Boundary wall completed	Dry	Yes	Nil	50KLD Capacity	Project Department	Handedover by Project	MCD	Water body	No	Bharat Bhushan, (ADH/SNZ)	7503739423	
6	Naini Lake	28° 42.430'N 77° 11.667'E	North	25800 Sq. mtr.	2.58	MCD	Yes	No Encroachment		Boundary wall completed	Dry	Yes	Nil			Handedover by Project	MCD	Water body	No	Bharat Bhushan, (ADH/SNZ)	7503739423	
7	Narela (Opposite Mata Mar)	28° 51' 17.203" N 77° 5' 42.682" E	North	(a)61/26 (07-18)	0.96	MCD																					
8	Narela (Pana Paposian)	28° 51' 2.597" N 77° 5' 41.504" E	North	396 (06-11) 1.28 acre	0.517	MCD																					
9	Roshnara Bagh Lake (Kamla)	28.674033, 77.197937	North		3.15	MCD	Yes	No Encroachment	3.15 Acre	Not Exists Boundary Wall	STP		NIL	STP Exists	MCD	MCD	MCD	Water Body	Yes				
10	Samay pur F/89	28° 44' 55.635" N 77° 8' 43.102" E	North	(a)13/26(4-16)	0.556	MCD																					
11	Aya nagar	28° 28' 17.259" N 77° 7' 46.449" E	South	(a)1575 (21-00)	2.809	MCD		No Encroachment																
12	Jona Pur (Kholi Tala Park Bh)	28° 27' 36.625" N 77° 8' 32.852" E	South	(a)122(15-12)	2.022	MCD		No Encroachment																
13	Jona Pur	28° 27' 54.554" N 77° 9' 14.183" E	South	(b)194(11-7)	1.565	MCD		No Encroachment																
14	Mangol pur khurd F/74,89	28° 41' 50.960" N 77° 5' 36.343" E	North West	(b)372min(10-4)	1.391	MCD																					
15	Ambarhai F/03	28° 34' 27.167" N 77° 3' 7.817" E	South West	38/10(4-16)	0.1780614	MCD	Yes	No Encroachment	0.178	Boundary wall completed	Dry/Seasonal Wet	Yes	NIL	MCD	Handedover by DDA	MCD	Park/Water Body	No	Neeti Yadav/ADH/NGZ	8929894109		
16	Najafgarh F/74	28° 36' 56.322" N 76° 58' 38.945" E	South West	12/11/1(6-5),12/12(8-12)	0.4170279	MCD	Yes	No Encroachment	0.25	Boundary wall completed	Dry/Seasonal Wet	Yes	NIL	MCD	Handedover by DDA	MCD	Park/Water Body	No	Neeti Yadav/ADH/NGZ	8929894109		
17	Najafgarh F/77	28° 36' 32.948" N 76° 59' 8.932" E	South West	23/23/1(2-0)	0.4168256	MCD	Yes	No Encroachment		Boundary wall completed	Dry/Seasonal Wet	Yes	NIL	MCD	Handedover by DDA	MCD	Park/Water Body	No	Neeti Yadav/ADH/NGZ	8929894109		
18	Palam F/02	28° 35' 10.640" N 77° 4' 20.946" E	South West	123(20-15)	0.7486673	MCD	Yes	No Encroachment		Boundary wall completed	Dry/Seasonal Wet	Yes	NIL	MCD	Handedover by DDA	MCD	Park/Water Body	No	Neeti Yadav/ADH/NGZ	8929894109		

26	27
Contact Details of Nodal Officer	Any Other Relevant Information
NA	NA
(011- 24645699/246 61622)
NA	NA

1	2	3	4	5	6	7	8	9				11	12	13		14	15	16	17	18	19	20			21	22	23	24	25	26	27
Sl. Nos.	Wetland Name	Geo-coordinates (Latitude & Longitude)	District	Khasra No(s)	Total Area (Ha)	Land owning agency	Demarcation Completed (Yes / No)	Encroachment Details				Area Dried Up (if any)	Action Plan		Present Status of Water Quality	Compliance with SC Order dated 05.03.2019 (Yes/No & Remarks)	Details of Drains Discharging Untreated Sewage	Details of STP Treated Water Discharge	Land Allotment Status			Present Land Use Status	Can it be developed as a Tourist spot, if yes, action taken so far	Name & Designation of Nodal Officer	Contact Details of Nodal Officer	Any Other Relevant Information					
								Area Free from Encroachment (if any)	Area Encroached Upon (if any)	Number of Encroachers (if any)	Details of Encroachers (if any)		Action Plan for Protection of Water Body	Action Plan for Removal of Encroachments					Whether Land Allotted to any individual, authority or third party and power (Yes/No)	Details of Allotment (if any)	Statutory Power under which Allotment made										
1	Bara Hindurao	28° 40' 33.87" N 77° 12' 44.10" E	North	Khasra No. 319 (Area-1250 sq.mtrs.)	0.125	ASI		Not Encroached	NA	NA	NA		Well Preserved, Not require any conservation	NA			NA	NA	NA	NA	NA	NA	As a part of Monument	Already developed as a tourist spot	Sh. Avid Khan	Mob : 790644 0305					
2	Purana Quila - Baoli	28° 36' 31.236" N 77° 14' 36.383" E	North	Khasra No. 499 (Area-675 sq.mtrs.)	0.0675	ASI		Not Encroached	NA	NA	NA		Well Preserved, Not require any conservation	NA			NA	NA	NA	NA	NA	NA	As a part of Monument	Already developed as a tourist spot	Sh. Avid Khan	Mob : 790644 0305					
3	Hauz-e- Samshi Mehrauli	28° 30' 49.116" N 77° 10' 39.257" E	South	Khasra No. 1033 & 1045 (Area-2000 sq.mtrs.)	0.2	ASI		Not Encroached	NA	NA	NA		Well Preserved, Not require any conservation	NA			NA	NA	NA	NA	NA	NA	As a part of Monument	Already developed as a tourist spot	Sh. Avid Khan	Mob : 790644 0305					
4	Gandhak ki Baoli Mehrauli	28° 31' 15.64" N, 77° 10' 54.11" E	South	Khasra No. 1665 (2200 sq mtrs.)	0.22	ASI		Not Encroached	NA	NA	NA		Well Preserved, Not require any conservation	NA			NA	NA	NA	NA	NA	NA	As a part of Monument	Already developed as a tourist spot	Sh. Avid Khan	Mob : 790644 0305					
5	Rajon Ki Baoli, Village Lachhri	28° 31' 13.358" N 77° 11' 0.213" E	South	Khasra No. 145 (Area - 858.36 sq mtrs.)	0.0858	ASI		Not Encroached	NA	NA	NA		Well Preserved, Not require any conservation	NA			NA	NA	NA	NA	NA	NA	As a part of Monument	Already developed as a tourist spot	Sh. Avid Khan	Mob : 790644 0305					

6	Arab Ki Sarai - Baoli	28° 35.457' N 77° 14.899' E	South East	Khasra No. 738/578 (Area – 54.64 sq.mtrs.)	54.64	ASI	Not Encroached	NA	NA	NA	Well Preserved, Not require any conservation	NA	NA	NA	NA	NA	NA	NA	As a part of Monument	Alread develop ed as a tourist spot	Sh. Avid Khan	Mob : 790644 0305
7	Hazrat nizamuddin ki Baoli	28° 35' 30.612" N 77° 14' 31.018" E	South East	657.8 sq.mtrs.	0.0658	ASI	Not Encroached	NA	NA	NA	Well Preserved, Not require any conservation	NA	NA	NA	NA	NA	NA	NA	As a part of Monument	Alread develop ed as a tourist spot	Sh. Avid Khan	Mob : 790644 0305
8	Purana qila (1) Lake	28° 36'40.333"N 77° 14' 26.492" E	South East	Kh. No. 325		ASI	Not Encroached	NA	NA	NA	Well Preserved, Not require any conservation	NA	NA	NA	NA	NA	NA	NA	As a part of Monument	Alread develop ed as a tourist spot	Sh. Avid Khan	Mob : 790644 0305
9	Baoli-II Tughlkabad Fort,	28° 30.681' N 77° 15.775' E	South East	840 sq. mtrs.	0.084	ASI	Not Encroached	NA	NA	NA	Well Preserved, Not require any conservation	NA	NA	NA	NA	NA	NA	NA	As a part of Monument	Alread develop ed as a tourist spot	Sh. Avid Khan	Mob : 790644 0305
10	Baoli-I Tughlkabad Fort (Baoli)	28° 30.756' N 77° 15.595' E	South East	414 sq. mtrs.	0.0414	ASI	Not Encroached	NA	NA	NA	Well Preserved, Not require any conservation	NA	NA	NA	NA	NA	NA	NA	As a part of Monument	Alread develop ed as a tourist spot	Sh. Avid Khan	Mob : 790644 0305
11	Baoli-III Tughlkabad Village	28°30'46.68" N 77°16'3.27"E	South East	786 (1-3) 1551 sq. mtrs.	0.1551	ASI	Dry and Encroached	NA	NA	NA	Demarcation work is in progress	The matter under subjudiced in the Hon'ble High Court.	NA	NA	NA	NA	NA	NA			Sh. Avid Khan	Mob : 790644 0305
12	Baoli-IV Tughlkabad Village	28°30'51.31" N 77°16'3.95"E	South East	630 (4-7) 22,500 sq. mtrs.	2.25	ASI	Dry and Encroached	NA	NA	NA	Demarcation work is in progress	The matter under subjudiced in the Hon'ble High Court.	NA	NA	NA	NA	NA	NA			Sh. Avid Khan	Mob : 790644 0305

13	Wazirabad Baoli (R.K. Pur)	28° 33' 44.41" N, 77° 10' 30.01" E	South West	Khasra No. 634 (Area - 350 sq.mtrs.)	0.035	ASI		Not Encroached	NA	NA	NA	1337	Well Preserved, Not require any conservation	NA				NA	NA	NA	NA	NA	As a part of Monument	Alread develop ed as a tourist spot	Sh. Avid Khan	Mob : 790644 0305	
14	Uggersen Ki Baoli, Cannau	28° 37' 34.065" N 77° 13' 30.760" E	New Delh	435 sq. mtrs.	0.0435	ASI		Not Encroached	NA	NA	NA		Well Preserved, Not require any conservation	NA				NA	NA	NA	NA	NA	As a part of Monument	Alread develop ed as a tourist spot	Sh. Avid Khan	Mob : 790644 0305	
15	Firozshah Kotla Baoli	28° 38' 9.539" N 77° 14' 40.797" E	Central	Khasra No. 325 (Area – 876.13 sq.mtrs.)	0.0876	ASI		Not Encroached	NA	NA	NA		Well Preserved, Not require any conservation	NA				NA	NA	NA	NA	NA	As a part of Monument	Alread develop ed as a tourist spot	Sh. Avid Khan	Mob : 790644 0305	
16	Red Fort Baoli	28° 39' 11.982" N 77° 14' 22.190" E	Central	Khasra No. 225 (Area–597 sq.mtrs.)	0.0597	ASI		Not Encroached	NA	NA	NA		Well Preserved, Not require any conservation	NA				NA	NA	NA	NA	NA	As a part of Monument	Alread develop ed as a tourist spot	Sh. Avid Khan	Mob : 790644 0305	

1	2	3	4	5	6	7	8	9				10	11	12	13	14		15	16			17	18	19	20		21	22	23	24	25	26	27
Sl. Nos.	Wetland Name	Geo-coordinates (Latitude & Longitude)	District	Khasra No(s)	Total Area (Ha)	Land owning agency	Demarcation Completed (Yes / No)	Encroachment Details				Area Dried Up (if any)	Action Plan		Present Status of Water Quality	Compliance with SC Order dated 05.03.2019 (Yes/No & Remarks)	Details of Drains Discharging Untreated Sewage	Details of STP Treated Water Discharge	Land Allotment Status		Present Land Use Status	Can it be developed as a Tourist spot, If yes, action taken so far	Name & Designation of Nodal Officer	Contact Details of Nodal Officer	Any Other Relevant Information								
								Area Free from Encroachment (if any)	Area Encroached Upon (if any)	Number of Encroachers (if any)	Details of Encroachers (if any)		Action Plan for Protection of Water Body	Action Plan for Removal of Encroachments					Whether Land Allotted to any individual, authority or third party and power (Yes/No)	Details of Allotment (if any)						Statutory Power under which Allotment made							
1	Baoli at Dwarka	28 35.989'N, 77 02.647'E	South West	Part of Kashtra No.4/26	0.0225	Delhi Arch. Deptt.	Yes	Yes	N. A	N.A	N.A	N.A	Monument has been conserved	N.A	Turbidity : < 5NTU pH : 7.32 T. S.S :12mg/L C.O.D :41mg/L B.O.D : 9.2mg/L Dissolved Oxygen : 4.6mg/L free Ammonia : 0.24mg/L Total Organic Carbon : Not detected conductivity : 296 Umhos/Cm		Not any	Not any	No	N.A	N.A	As a Monument	Yes	Ajay Singh	8527913973								

1	2	3	4	5	6	7	8	9				10	11		12	13	14		15	16	17	18	19	20			21	22	23	24	25	26	27
Sl. Nos.	Wetland Name	Geo-coordinates (Latitude & Longitude)	District	Khasra No(s)	Total Area	Land owning agency	Demarcation Completed (Yes / No)	Encroachment Details				Area Dried Up (if any)	Action Plan		Present Status of Water Quality	Compliance with SC Order dated 05.03.2019 (Yes/No & Remarks)	Details of Drains Discharging Untreated Sewage	Details of STP Treated Water Discharge	Land Allotment Status			Present Land Use Status	Can it be developed as a Tourist spot, if yes, action taken so far	Name & Designation of Nodal Officer	Contact Details of Nodal Officer	Any Other Relevant Information							
								Area Free from Encroachment (if any)	Area Encroached Upon (if any)	Number of Encroachers (if any)	Details of Encroachers (if any)		Action Plan for Protection of Water Body	Action Plan for Removal of Encroachments					Whether Land Allotted to any individual, authority or third party and power (Yes/No)	Details of Allotment (if any)	Statutory Power under which Allotment made												
1	Qutub ki Baoli Mehrauli (B)	77° 9'36.98"E 28°31'16.50"N	South		(a) 41'x41' (b) 6' dia excavated. 3' platform, 1-10 open field.	Delhi Wakf Board	No	No	No	N.A.	N.A.	No	Protecte	N.A.	Clean	No	No	No	No	No	Baoli	No	Mohd. Is	8851226									The "BAOLI" is maintained by the Managing Committee of the Dargah Hazarat Qutub Sahab Mehrauli

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27
Sl. Nos.	Wetland Name	Geo-coordinates (Latitude & Longitude)	District	Khasra No(s)	Total Area	Land owning agency	Demarcation Completed (Yes / No)	Encroachment Details				Area Dried Up (if any)	Action Plan		Present Status of Water Quality	Compliance with SC Order dated 05.03.2019 (Yes/No & Remarks)	Details of Drains Discharging Untreated Sewage	Details of STP Treated Water Discharge	Land Allotment Status			Present Land Use Status	Can it be developed as a Tourist spot, if yes, action taken so far	Name & Designation of Nodal Officer	Contact Details of Nodal Officer	Any Other Relevant Information
								Area Free from Encroachment (if any)	Area Encroached Upon (if any)	Number of Encroachers (if any)	Details of Encroachers (if any)		Action Plan for Protection of Water Body	Action Plan for Removal of Encroachments					Whether Land Allotted to any individual, authority or third party and power (Yes/No)	Details of Allotment (if any)	Statutory Power under which Allotment made					
1	Bhorgarh Award no.9/04-05 DDA	28° 49' 53.344" N 77° 5' 4.903" E	North	(a)30//19 (06-12)	0.818	DSIIDC	Yes	Yes	-	-	-	-	-	-	Clean	-	-	-	-	-	-	Waterbody	-	NA	NA	NA
2	Bhorgarh Award no.9/04-05 DDA	28°49'43.66"N 77° 5'23.88"E	North	(b) 41//15(04-16) 41//16(01-16) total area (6-12)	0.818	DSIIDC	Yes	Yes	-	-	-	-	-	-	Clean	-	-	-	-	-	-	Waterbody	-	NA	NA	NA
3	Bhorgarh Industrial Area.	28.8168390 N 77.09570 E	North	105 m x 48 m = 5040 sq.m.	0.504	DSIIDC	Yes	Yes	-	-	-	-	-	-	Clean	-	-	-	-	-	-	Waterbody	-	NA	NA	NA
4	Mundka	28° 41' 40.187" N 77° 1' 43.453" E	West	(e)17/27 (11-8)	0.96	DSIIDC	Yes	Yes	-	-	-	-	-	-	Clean	-	-	-	-	-	-	Waterbody	-	NA	NA	NA
5	Baprola	28°38'35.909"N 77°0'53.556"E,	West	22/5&32/1	1.091	DSIIDC	Yes	Yes	-	-	-	-	-	-	Clean	-	-	-	-	-	-	Waterbody	-	NA	NA	NA
6	Baprola	28°38'19.763"N 77°1'0.291"E,	West	31/19/2	0.16	DSIIDC	Yes	Yes	-	-	-	-	-	-	Clean	-	-	-	-	-	-	Waterbody	-	NA	NA	NA

1	2	3	4	5	6	7	8	9				13	14		16	17	18	19	20			23	24	25	26	27
Sl. Nos.	Wetland Name	Geo-coordinates (Latitude & Longitude)	District	Khasra No(s)	Total Area	Land owning agency	Demarcation Completed (Yes / No)	Encroachment Details				Area Dried Up (if any)	Action Plan		Present Status of Water Quality	Compliance with SC Order dated 05.03.2019 (Yes/No & Remarks)	Details of Drains Discharging Untreated Sewage	Details of STP Treated Water Discharge	Land Allotment Status			Present Land Use Status	Can it be developed as a Tourist spot, If yes, action taken so far	Name & Designation of Nodal Officer	Contact Details of Nodal Officer	Any Other Relevant Information
								Area Free from Encroachment (if any)	Area Encroached Upon (if any)	Number of Encroachers (if any)	Details of Encroachers (if any)		Action Plan for Protection of Water Body	Action Plan for Removal of Encroachments					Whether Land Allotted to any individual, authority or third party and power (Yes/No)	Details of Allotment (if any)	Statutory Power under which Allotment made					
1	Jia Sarai	28° 32.583'N 77° 11.694'E	South	N/A	N/A	IIT	N/A	it is a natural nalla passing through				N/A	it is natural nalla passing through IIT	N/A	being natural nalla water flows continuously	it is natural nalla passing through IIT whose cleaning, de-silting & weeds/vegetation removing is being done time to time	N/A	No STP water	N/A	N/A	N/A	it is natural	N/A	Sh. Anuj Gaur, Executive Engineer (CD-II)	0112659-1450	It is a natural nalla passing through IIT which is cleaned and maintained by IIT through periodic cleaning, de-silting and weeds/vegetation removing etc.

1	2	3	4	5	6	7	8	9				10	11	12	13	14		15	16	17	18	19	20		21	22		23	24	25	26		27
Sl. Nos.	Wetland Name	Geo-coordinates (Latitude & Longitude)	District	Khasra No(s)	Total Area (HA)	Land owning agency	Demarcation Completed (Yes / No)	Encroachment Details				Area Dried Up (if any)	Action Plan		Present Status of Water Quality	Compliance with SC Order dated 05.03.2019 (Yes/No & Remarks)	Details of Drains Discharging Untreated Sewage	Details of STP Treated Water Discharge	Land Allotment Status			Present Land Use Status	Can it be developed as a Tourist spot, if yes, action taken so far	Name & Designation of Nodal Officer	Contact Details of Nodal Officer	Any Other Relevant Information							
								Area Free from Encroachment (if any)	Area Encroached Upon (if any)	Number of Encroachers (if any)	Details of Encroachers (if any)		Action Plan for Protection of Water Body	Action Plan for Removal of Encroachments					Whether Land Allotted to any individual, authority or third party and power (Yes/No)	Details of Allotment (if any)	Statutory Power under which Allotment made												
1	Lake in I.G. Stadium Complex	28.629150 77.25000	Central	Not Available	1.82	IGSC	Yes	No Encroachment	NA	NA	NA	NO	Yes	Not Applicable	Good	Yes	Only Rain water	No	No	Not Applicable	Not Applicable	In natural state	Within premises	Administrator IGSC	9061585214	Year wise cleaning of vegetation are made.							

